

**BEFORE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI
OA NO. 61/2026**

News Item titled “उफ! राजधानी का यह कैसा हाल” appearing in Dainik Jagaran dated 22.01.2026.

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DATE:25/04/2026

NEW DELHI

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**BEFORE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,
NEW DELHI
O A NO. 61/2026**

News Item titled “उफ! राजधानी का यह कैसा हाल” appearing in Dainik Jagaran dated 22.01.2026.

STATUS REPORT ON BEHALF OF RESPONDENT NO. 2/MCD

MOST RESPECTFULLY SHOWETH:

I, Gaurav Kumar, presently posted as Executive Engineer (M)-II/RZ, Municipal Corporation of Delhi, F-2, Block, Mangolpuri, Outer Ring Road, New Delhi-110083 do hereby submit the present status report.

1. That I am presently posted as Executive Engineer (M)-II/RZ with Municipal Corporation of Delhi, well conversant with facts and circumstances of the present case on the basis of records and hence competent to swear this affidavit in my official capacity.
2. That the present status report is being filed on the basis of records available in the office and reserves the right to file detailed affidavit as and when necessity arises or new facts unearth or if directed by this Hon'ble Court.
3. That the subject area, i.e. Sharma Enclave is an unauthorized residential settlement, encircled by land designated under the jurisdiction of the Delhi Development Authority (DDA). Historically, the

topography surrounding the enclave was characterized as low-lying, with minimal natural drainage gradients, resulting in poor drainage management, as a consequence the domestic wastewater generated within Sharma enclave, including grey water from households gets accumulated on the adjacent DDA- owned land due to the absence of a formal outfall system or sewerage infrastructure.

4. That DDA had initiated land reclamation and filling operations around the perimeter of the Sharma Enclave to elevate the surrounding terrain and facilitate the future development plans and during the said process of filling the low lying area, the elevation of the surrounding area increased by 5-6 feet relative, as compared to the original ground level of the Sharma Enclave, effectively transforming/creating the Sharma Enclave into a topographical depression, and this change in elevation has actually disrupted the natural hydraulic gradient that once allowed surface water to flow away from the Sharma Enclave. Presently, the domestic grey water now accumulates with no outlet, resulting in significant water logging within and around the Sharma Enclave.

5. That as per the order dated 14.10.2015 passed by the URBAN DEVELOPMENT DEPARTMENT, GNCTD, the guidelines/instructions for carrying out of development work in unauthorized colonies were issued as per cabinet decision no. 2227 dated 06.10.2015 were issued. Copy of the order dated 14.10.2015 is annexed here with as **Annexure-A.**

6. That as per the order dated 10.03.2016 issued by the Urban Development Department, GNCTD, DSIIDC was appointed as Sole Agency for execution of maintenance and development works in unauthorized colonies in future and it was further observed that no ongoing works would be taken over by the DSIIDC as it may lead to confusion. Copy of the order dated 10.03.2016 issued by the Urban Development Department, GNCTD is annexed as **Annexure-B**.

7. That vide order dated 23.10.2017 issued by the Department of Urban Development, Unauthorized Colonies Cell, GNCTD, it was decided vide Cabinet decision no. 2506 dated 06.09.2017 that the development works in unauthorized colonies be entrusted to Irrigation and Floor Control Department (I&FC) in addition to Delhi State Industrial and Infrastructure Corporation Ltd. (DSIIDC) in partial modification of the earlier order dated 10.03.2016 vide which development works in unauthorized colonies were allocated to DSIIDC as Sole Agency for execution of all development work in the unauthorized colonies. Copy of the order dated 23.10.2017 issued by the Department of Urban Development, GNCTD is annexed as **Annexure-C**.

8. That further vide order dated 09.11.2017 and 30.11.2017 the GNCTD allotted /entrusted the execution of development work in unauthorized colonies to I&FC, GNCTD in addition to DSIIDC and the area of unauthorized colonies were divided between I&FC, GNCTD and DSIIDC for execution of Development Works.

Copy of the office orders dated 09.11.2017 and 30.11.2017 are annexed herewith as **Annexure-D(colly)**.

Thus, in view of the Cabinet decision of GNCTD, the MCD does not take up any development work in Unauthorized Colonies.

9. That as Sharma Colony is an unauthorized colony, therefore the same was never handed over to the MCD for any development work. **That however, in the larger public interest, the MCD has taken certain remedial measures for the benefit of the residents of Sharma Enclave, despite the statutory responsibility for development work in unauthorized colonies is with the other departments, i.e., Irrigation & Flood Control Department (I&FC) and DSIIDC.**

10. That, however keeping in view the larger and imminent public interest, the following measures have already been undertaken by this office to provide relief to the residents of Sharma Enclave:

- a) Deployment of portable pumps for dewatering operations to pump out the accumulated water;

- b) Deployment of Vectra Machine for periodic desludging of the existing drains network within the Sharma enclave;
- c) Deployment of Beldars (manual workers) as manpower deployed on-site for continuous operations to ensure regular maintenance;
Copies of Photographs of the remedial work undertaken by MCD has been compiled and are annexed herewith as **Annexure-E**.

11. That a Letter dated 03.02.2026 has already been sent by the Office of Executive Engineer (M-II)/RZ, MCD to Sub-Divisional Magistrate (SDM), Kirari highlighting the issue and seeking coordinated action for arriving at a permanent solution. Copy of Letter dated 03.02.2026 written to SDM, Kirari is annexed herewith as **Annexure-F**.

12. That Letters dated 12.08.2025 and dated 16.01.2026 have been sent by the Office of Executive Engineer (M-II)/RZ, MCD to Executive Engineer, DDA and Letter dated 19.01.2026 has also been sent to Executive Engineer, Irrigation & Flood Control Department, requesting the said authorities to take necessary action in the matter. Copies of Letters sent to Executive Engineer, DDA and Letter sent to Executive Engineer, I&FC are annexed as **Annexure-G (Colly)**.

13. That further upon inspection, it has been noticed that there is no permanent outfall system for the internal small drains in Sharma Enclave, and there is lack of permanent sewerage infrastructure and the incomplete sewer connection work in the area has further exacerbated the problem, since there is no proper outlet for domestic grey water and

sewage. It is pertinent to mention that the said works are not to be carried out by the MCD. Thus the MCD has not only fulfilled, but also gone beyond its statutory responsibilities, given its limited jurisdiction in unauthorized colonies.

14. It is most respectfully submitted that the present status report may kindly be taken on record.



Gauray Kumar,
Executive Engineer (M)-II/RZ,
Municipal Corporation of Delhi

⑦

ANNEXURE - A

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
URBAN DEVELOPMENT DEPARTMENT
(UNAUTHORISED COLONIES CELL)
10TH LEVEL, 'C' WING, DELHI SECRETARIAT
I.P. ESTATE, NEW DELHI-110002

F.No.627/UC/2012/CD-021186912/ 1278 - 1291

Dated: 14-10-2015

ORDER

Sub: Guidelines/instructions for development work in unauthorized colonies as per Cabinet Decision No. 2227 dated 06.10.2015

Pursuant to approval of Cabinet vide Decision No. 2227 dated 06.10.2015 conveyed vide order No. F.3/3/2013/GAD/CN/dsgadiii/4745-4756 dated 8.10.2015 and in supersession of all previous guidelines/instructions for development work in Unauthorized Regularized Colonies and Unauthorized Colonies, following guidelines are issued.

1. The development work will be carried out in all unauthorized colonies relying on maps delineated by Survey of India/DSSDI till the satellite images/maps prepared by GSDL showing the built up position of more than 50% as on 01.01.2015 are made available (in respect of 895 colonies) and on satellite images/maps to be provided by GSDL as on 01.01.2015 showing built up position of more than 50% in the remaining unauthorized colonies, as per the recommendations of the Dhault Working Group.
2. The development works will be carried out leaving out forest areas as earmarked on the satellite images/maps (as on 01.01.2015) prepared by GSDL in unauthorized colonies by Forest & Wildlife Department after obtaining NOC/approval of the Competent Authority through the

(8)

Forest Department, Government of NCT of Delhi in the unauthorized colonies stated to be affected as such.

3. The development works will be carried out leaving out areas as earmarked by ASI on satellite images /maps as on 01.01.2015) prepared by GSDL in unauthorized colonies or after obtaining clearance/permission from the Competent Authority/National Monument Authority /ASI in respect of colonies stated to be affected by the Ancient Monuments and Archaeological Sites and Remains Act,1958.
4. The development works will be carried out leaving out areas having DDA hindrances and the land is fenced by DDA stated to be affected as such.
5. The following activities shall be covered under the scope of the development work in the unauthorized colonies under the Plan Scheme "Provision of Essential Services in Unauthorised colonies."
 - a. Construction of roads/ pavements and storm water drainage.
 - b. Installation of street lights.
 - c. Installation of sewerage and water supply lines.
6. The work of construction of roads and drainage in unauthorized colonies shall be carried out as a single work without splitting the estimate and with due observance of norms for quality control and financial prudence as provided in rules and instructions issued from time to time.
7. Storm water drains shall form integral part of the pavement in unauthorized colonies and shall be connected with proper outfall structure capable of receiving the surface runoff during rains.

(9)

8. Maintenance of the services of water pipe lines, sewer, repairs of the damaged pavements, s.w. drains in unauthorized colonies shall be treated as development works.
9. Construction of roads/ pavements in unauthorised colonies shall be normally taken up only after laying of water and sewerage services in order to avoid wasteful expenditure due to damage caused to the surfaces while laying the water and sewer lines.
10. Delhi Jal Board will provide list of unauthorized colonies giving status of water and sewerage works already executed and planned to be undertaken in next three years so that the departments concerned can plan their works of development of pavements accordingly.
11. Since, cement concrete pavements are considered to be most suited and quicker to lay in unauthorized colonies, the same shall be provided alongwith storm water drainage system by the concerned agencies once the works of laying of water and sewerage networks are completed. Thickness of the pavement shall be designed keeping in view the road size and nature/ volume of traffic expected to move on the road.
12. In those unauthorized colonies where works of laying water & sewerage services are planned to be undertaken within the next three years, only brick pavements (kharanja) with s.w. drains shall be provided since it is easier to construct, dismantle and are considered economical also while giving smooth passage to the commuters till the time services are laid.
13. Based on sustainability of resources and technical feasibility, if works of laying of water and sewerage services are somehow planned to be

(1b)

undertaken after three years, brick pavements (kharanja) shall be provided in the roads/ pavements of size up to 6 mtr width and for the bigger widths, bituminous roads shall be constructed alongwith S.W. drains on the sides.

14. Standard CPWD specifications for construction of roads and drains across colonies shall be followed by executing agencies.
15. Executing agencies shall furnish progress reports and utilization certificates to UD Department, Planning and Finance Departments of Delhi Govt. on monthly basis.
16. Executing agencies are bound by the discipline imposed by court orders, Delhi government decisions, Urban Development Department guidelines/ sanction orders, CPWD Manual and the general principles of financial prudence.
17. The executing agencies may take up repair or maintenance of pavements in unauthorized colonies if it is considered necessary and justified in technical assessment made after field inspection. Nominal provision of 5% of the cost of the construction cost of pavement shall be incorporated in the block estimates/ main scheme towards urgent repair and general maintenance.
18. The civic agencies assigned the development work in unauthorized colonies shall ensure that they maintain the development work so executed for next five years and carry out the necessary minor repair works for which provision of 5% of the cost of pavement could be made while formulating the initial estimates. Separate proposals may require to be taken up from time to time for such minor repairs strictly need based.

19. Relaying of pavements/ roads is permitted only after completion of 10 years period as a general rule but in exceptional cases of compulsive circumstances and in extreme necessity in the opinion of executing agency on case to case basis, relaxation in the ten yr. time limit be considered by the agency concerned.
20. Drains in general should not be covered. In case of specific requirement, it shall be covered only with perforated RCC slabs of adequate size and strength.
21. MLA local area development fund (MLALAD) scheme shall be applicable in the unauthorized regularized colonies for all the works covered under the scheme.
22. List of unauthorized colonies which is stated to be having Forest and ASI involvement /objections and DDA hindrance are enclosed herewith as Annexure -A', 'B', 'C' for reference.

This issues with approval of Competent authority.

M. U. & C. D.
14/10/15
(A.P. SHARMA)

DEPUTY SECRETARY (UC)

Copy to:

1. Commissioner, North DMC, Civic Centre, Minto Road, New Delhi
2. Commissioner, South DMC, Civic Centre, Minto Road, New Delhi
3. Commissioner, East DMC, Udyog Bhawan, Patparganj, Delhi
4. Principal Secretary, PWD, 5th level, Delhi Sectt, Delhi.
5. Principal Secretary, I&FC Department, 5/9 Under Hill Road, Delhi.
6. C.E.O. Delhi Jal Board, Varunalaya Jhandewalan, Delhi
7. Managing Director, DSIIDC, Connaught Place, New Delhi
8. C.E.O., NDPL, Kingsway Camp, Delhi
9. C.E.O., BSES, Nehru Place, New Delhi
10. C.E.O., BYPL, Karkardooma, New Delhi.
11. Joint Director (Plg) UD Department, GNCT of Delhi.

Copy for information to:-

1. Principal Secretary to Hon'ble Chief Minister, Govt. of NCT of Delhi.
2. P.S. to Hon'ble Urban Development Minister,
3. P.S. to Principal Secretary, Urban Development Department.

M. U. & C. D.
14/10/15
(A.P. SHARMA)

DEPUTY SECRETARY (UC)

Forest List

(12)

13

| SL. No. | Reg no | Part | Name of Colony | District | Name of Assembly Constituency | Development order |
|---------|--------|------|---------------------------------------------------------------------|------------|-------------------------------|-------------------|
| 1 | 7 | | Harijan Basti, Masoodpur near Pocket-B, Sector 7, 8, 9, Vasant Kunj | New Delhi | Bijwasan (36) | |
| 2 | 10 | | St. John Church Colony, Mehrauli, New Delhi-30 | South | Mehrauli (45) | 133 |
| 3 | 22 | | Aruna Asafali Road, Village Kishan Garh | South | Mehrauli (45) | |
| 4 | 54 | | JNU Road Village, Kishangarh, New Delhi-70 | South | Mehrauli (45) | |
| 5 | 55 | | Baldev Vihar, Karala Extn., Delhi-81 | North West | Mundka (08) | 133 |
| 6 | 56 | | Chhatarpur Enclave Ph-I, Block-A, Maidan Garh, Village Road | South | Chhatarpur (46) | 40 |
| 7 | 62 | | Vasant Kunj Enclave, B-Block, Milkapur Kohli, Village Rangpuri | New Delhi | Bijwasan (36) | |
| 8 | 76 | | Aaya Nagar Extn. Ph-I, New Delhi-47 | South | Chhatarpur (46) | |
| 9 | 96 | | Sahurpur Extn. Satbari, Mehrauli | South | Chhatarpur (46) | 895 |
| 10 | 109 | | Tekhand Extn., Okhla Indl Area Ph-I, New Delhi-20 | South East | Tughlakabad (52) | |
| 11 | 110 | | Shiv Vihar Main Kanjhawala Road, Delhi-81 | North West | Mundka (08) | |
| 12 | 115 | | Village Pusteni Kishan Garh, Vasant Kunj, New Delhi-10 | South | Mehrauli (45) | |
| 13 | 129 | | Harcharan Bagh, Andheria More, Vasant Kunj Road, Delhi-30 | South | Mehrauli (45) | 21 |
| 14 | 135 | | Sambav Bapu Colony, Jaunapur Mandi, Pahari Abadi, Mehrauli | South | Chhatarpur (46) | 133 |
| 15 | 138 | | Mahipalpur Extn., K-II Block, New Delhi-37 | New Delhi | Bijwasan (36) | |
| 16 | 143 | | Freedom Fighters Enclave, IGNOU Road, Neb Sarai, New Delhi-68 | South | Chhatarpur (46) | 91 |
| 17 | 153 | | Mampurpur Krishna Nagar, Singhu Border, Narela | North | Narela (01) | |
| 18 | 156 | A | Krishna Vihar Colony, Bawana, New Delhi-39 | North | Bawana (07) | |
| 19 | 156 | B | Krishna Vihar Colony, Bawana, New Delhi-39 | North | Bawana (07) | |
| 20 | 162 | | Sangam Vihar, Block M-I, New Delhi-72 | South | Deoli (47) | 91 |
| 21 | 165 | | Freedom Fighters Colony, Neb Sarai | South | Chhatarpur (46) | 91 |
| 22 | 180 | | Dr. Ambedkar Colony, Chhatarpur | South | Chhatarpur (46) | 91 |
| 23 | 200 | | New Colony, Sannot Ghoga More, Narela, Bawana | North | Narela (01) | |
| 24 | 203 | | Church Colony, L-Block Sangam Vihar, New Delhi-62 | South | Deoli (47) | 91 |
| 25 | 208 | | Sangam Vihar, J-II, New Delhi-62 | South | Sangam Vihar (49) | 91 |
| 26 | 210 | | Gyan Jyoti Budh Vihar, J-3, Sangam Vihar | South | Sangam Vihar (49) | 91 |
| 27 | 211 | | Dr. Ambedkar Colony, Andheria More, Chhatarpur | South | Chhatarpur (46) | 91 |
| 28 | 261 | | Vikas Vihar, Sec.-22, Rohini, Delhi | North West | Kirari (09) | |
| 29 | 291 | | Sangam Vihar, K-II, New Delhi-62 | South | Deoli (47) | 91 |
| 30 | 294 | | Freedom Fighters Vihar, Nebsarai, New Delhi | South | Chhatarpur (46) | |
| 31 | 297 | | Rama Vihar Colony, Mohamad Pur Majri, Delhi-81 | North West | Mundka (08) | |
| 32 | 309 | | Utsav Vihar, A-3, Karala, New Delhi | North West | Mundka (08) | |

Page 2 of 6

| SL. No. | Reg no | Part | Name of Colony | District | Name of Assembly Constituency | Development order |
|---------|--------|------|-----------------------------------------------------------------|------------|-------------------------------|-------------------|
| 33 | 312 | | Sangam Vihar, L-1, Pocket-C, New Delhi | South | Deoli (47) | 21 |
| 34 | 321 | A | Defence Enclave, Mahipalpur, Extn.-II, New Delhi-37 | New Delhi | Bijwasan (36) | |
| 35 | 321 | B | Defence Enclave, Mahipalpur, Extn.-II, New Delhi-37 | New Delhi | Bijwasan (36) | |
| 36 | 330 | | Indira Enclave, Neb Sarai | South | Chhatarpur (46) | 91 |
| 37 | 335 | | Mandi Pahari Abadi, Shanti Camp-I, Delhi-47 | South | Chhatarpur (46) | |
| 38 | 350 | | Sangam Vihar, Block-I & II, New Delhi | South | Sangam Vihar (49) | 91 |
| 39 | 354 | | Sangam Vihar, L-Block, New Delhi-62 | South | Deoli (47) | 133 |
| 40 | 354 | B | Sangam Vihar, L-Block, New Delhi-62 | South | Deoli (47) | |
| 41 | 358 | | Sangam Vihar, Block M-II, | South | Deoli (47) | 91 |
| 42 | 359 | A | Sangam Vihar, H-Block | South | Sangam Vihar (49) | |
| 43 | 359 | B | Sangam Vihar, H-Block | South | Sangam Vihar (49) | |
| 44 | 374 | | Sultan Apartment, Gali No.2, Saidulla Jaib, M.B. Road, Delhi-30 | South | Chhatarpur (46) | |
| 45 | 375 | | Chattarpur Extn., A-1, New Delhi | South | Chhatarpur (46) | 91 |
| 46 | 378 | | Garhwal Colony, Mehrauli, New Delhi-30 | South | Mehrauli (45) | 21 |
| 47 | 385 | | Krishan Vihar, (Pooth Kala) | North West | Bawana (07) | 895 |
| 48 | 390 | | Sangam Vihar, L-1, A-Block, New Delhi | South | Deoli (47) | 21 |
| 49 | 394 | | Rajpur Khurd Extn (South) Rajpur Extn., New Delhi-68 | South | Chhatarpur (46) | 21 |
| 50 | 397 | | Sangam Vihar, Block-C, Part-1 | South | Deoli (47) | 91 |
| 51 | 409 | | Bhragu Vihar Colony, Majri, Delhi-81 | North West | Mundka (08) | |
| 52 | 425 | | Vasant Kunj Enclave, Delhi-70 | New Delhi | Bijwasan (36) | |
| 53 | 432 | | Shyam Vihar, Deenpur, Najafgarh | South West | Matiāla (34) | |
| 54 | 433 | | Sangam Vihar, D-Block, Delhi-62 | South | Sangam Vihar (49) | |
| 55 | 456 | | Islam Colony Mehrauli | South | Mehrauli (45) | 21 |
| 56 | 480 | | Chattarpur Enclave, Mehrauli Chattarpur, Road, Delhi-68 | South | Chhatarpur (46) | 91 |
| 57 | 480 | B | Chattarpur Enclave, Mehrauli Chattarpur, Road, Delhi-68 | South | Chhatarpur (46) | 133 |
| 58 | 480 | C | Chattarpur Enclave, Mehrauli Chattarpur, Road, Delhi-68 | South | Chhatarpur (46) | |
| 59 | 483 | A | Lado Sarai Extn., Delhi | South | Mehrauli (45) | 21 |
| 60 | 483 | B | Lado Sarai Extn., Delhi | South | Mehrauli (45) | |
| 61 | 492 | | Sangam Vihar, L-1st Block, New Delhi-62 | South | Deoli (47) | 21 |

| SL. No. | Reg no | Part | Name of Colony | District | Name of Assembly Constituency | Development order |
|---------|--------|------|--------------------------------------------------------------|------------|-------------------------------|-------------------|
| 62 | 519 | | Anupam Garden, Delhi-68 | South | Chhatarpur (46) | 21 |
| 63 | 537 | | Rajpur Khurd Colony, North Extn., Maldan Garhi, New Delhi-68 | South | Chhatarpur (46) | 40 |
| 64 | 563 | | Sangam Vihar, J-Ist, New Delhi-62 | South | Sangam Vihar (49) | 91 |
| 65 | 589 | | Jonapur Bhim Basti Pahari, Delhi-42 | South | Chhatarpur (46) | 40 |
| 66 | 591 | | Green Medows, Satbari Mehrauli, Delhi | South | Chhatarpur (46) | 7 |
| 67 | 603 | | Sangam Vihar Colony, New Delhi | South | Sangam Vihar (49) | |
| 68 | 605 | | Mahipalpur Ext., K-II Block, New Delhi-7 | New Delhi | Bijwasan (36) | 133 |
| 69 | 608 | | Naveen Vihar, Begampur, Delhi-41 | North West | Bawana (07) | |
| 70 | 614 | | Shri Ram Colony, Rajeev Nagar, Delhi-94 | North East | Karawal Nagar (70) | 895 |
| 71 | 656 | | Sangam Vihar, C-Block, New Delhi-62 | South | Deoli (47) | 91 |
| 72 | 714 | | Sangam Vihar, L-Block, New Delhi-62 | South | Deoli (47) | 21 |
| 73 | 735 | | Chhatarpur Enclave, D-Block Phase-I, New Delhi-68 | South | Chhatarpur (46) | 91 |
| 74 | 759 | | West Karawal Nagar Shahdara Delhi-94 | North East | Karawal Nagar (70) | 895 |
| 75 | 772 | A | Mukand Pur Vistar Delhi-42 | Central | Burari (02) | 895 |
| 76 | 772 | B | Mukand Pur Vistar Delhi-42 | Central | Burari (02) | 895 |
| 77 | 806 | A | Sangam vihar L-Block (Pkt-1) New Delhi-62 | South | Deoli (47) | 91 |
| 78 | 806 | B | Sangam vihar L-Block (Pkt-1, 2, 3, 4,) New Delhi-62 | South | Deoli (47) | |
| 79 | 813 | | Sangam Vihar F-3 Block New Delhi-62 | South | Deoli (47) | 91 |
| 80 | 843 | | Harit Vihar Kamalpur Burari Delhi-84 | Central | Burari (02) | |
| 81 | 848 | | Sangam Vihar Block K-1 New Delhi-62 | South | Sangam Vihar (49) | |
| 82 | 860 | | Adarsh Enclave Aya Nagar Extn. New Delhi | South | Chhatarpur (46) | |
| 83 | 865 | | Sangam Vihar K- Block Near Batra Hospital M.B.Road, Delhi-62 | South East | Sangam Vihar (49) | |
| 84 | 873 | | Sangam Vihar Block C, Part-II Delhi-62 | South | Deoli (47) | 91 |
| 85 | 880 | | Tughlakabad Extn. New Delhi-19 | South East | Sangam Vihar (49) | 21 |
| 86 | 908 | | Pul Pahladpur M. B. Road N.D-44 | South East | Tughlakabad (52) | |
| 87 | 916 | | Chattarpur Extn. Mehrauli New Delhi-74 | South | Chhatarpur (46) | 895 |
| 88 | 965 | | Pratap Gandas Colony-I Village Kishangarh Delhi-70 | South | Mehrauli (45) | |
| 89 | 978 | | Neb Sarai Extn. Area Delhi-68 | South | Chhatarpur (46) | 21 |
| 90 | 986 | | Sangam Vihar I- Block Delhi-62 | South East | Sangam Vihar (49) | 91 |
| 91 | 1015 | A | Maidan Garhi Extn. Chatterpur Road Delhi-68 | South | Chhatarpur (46) | |
| 92 | 1015 | B | Maidan Garhi Extn. Chatterpur Road Delhi-68 | South | Chhatarpur (46) | |
| 93 | 1022 | | Mahavir Campus Rajpur Khurd Extn. Maidangarhi, Delhi-68 | South | Chhatarpur (46) | 895 |

| SL. No. | Reg no | Part | Name of Colony | District | Name of Assembly Constituency | Development order |
|---------|--------|------|---------------------------------------------------------------|------------|-------------------------------|-------------------|
| 94 | 1025 | A | Sangam Vihar G- Block Delhi-62 | South | Deoli (47) | 91 |
| 95 | 1025 | B | Sangam Vihar G- Block Delhi-62 | South | Deoli (47) | |
| 96 | 1031 | | Freedom Fighters Enclave Neb Sarai Delhi-68 | South | Chhatarpur (46) | 91 |
| 97 | 1041 | | Arakpur Bagh Mochi Moti Bagh 2, Delhi-21 | New Delhi | Delhi Cantt. (38) | |
| 98 | 1043 | | Sangam Vihar, J -2 B, Tuglakabad, Delhi | South East | Sangam Vihar (49) | 91 |
| 99 | 1054 | | Saidulajab Extn.Paryavaran Complex Delhi-30 | South | Chhatarpur (46) | |
| 100 | 1064 | | Trithankar Nagar Jain. Colony Karala Delhi-81 | North West | Mundka (08) | |
| 101 | 1067 | | Neb Sarai Harijan colony Delhi-68 | South | Chhatarpur (46) | 91 |
| 102 | 1119 | | Neb Valley IGNOU Road, Neb Sarai, Delhi-68 | South | Chhatarpur (46) | 21 |
| 103 | 1120 | | Freedom Fighters Enclave Neb Sarai Delhi-68 | South | Chhatarpur (46) | 91 |
| 104 | 1121 | | Har Govind Enclave Rajpur Khurd Delhi-68 | South | Chhatarpur (46) | |
| 105 | 1121 | B | Har Govind Enclave Rajpur Khurd Delhi-68 | South | Chhatarpur (46) | |
| 106 | 1121 | C | Har Govind Enclave Rajpur Khurd Delhi-68 | South | Chhatarpur (46) | |
| 107 | 1152 | | Chandan Hauza Extn. East Chattarpur Bhatl, Sahurpur, Delhi-74 | South | Chhatarpur (46) | |
| 108 | 1196 | | Sannoht Extn.Pi-I,II,III Narela Delhi-41 | North | Narela (01) | |
| 109 | 1208 | | Raj Pur Khurd Extn.Mehrauli Delhi-68 | South | Chhatarpur (46) | 21 |
| 110 | 1236 | | Zindpur Village Extn.Allpur Delhi-36 | North | Narela (01) | |
| 111 | 1244 | A | Neb Sarai Extn.,Ph-II IGNOU Road Delhi | South | Chhatarpur (46) | |
| 112 | 1244 | | Neb Sarai Extn., Ph-II IGNOU Road Delhi | South | Chhatarpur (46) | |
| 113 | 1246 | A | Vishwakarma Colony M.B.Road Pul Pahladpur Delhi-44 | South East | Tughlakabad (52) | 21 |
| 114 | 1246 | B | Vishwakarma Colony M.B.Road Pul Pahladpur Delhi-44 | South East | Tughlakabad (52) | 91 |
| 115 | 1247 | | Vishwakarma Colony B- Block M.B.Road Pul Pahladpur Delhi-44 | South East | Tughlakabad (52) | |
| 116 | 1294 | | Village.,Jpooth Kalan Extn,Abadi, Delhi | North West | Bawana (07) | 895 |
| 117 | 1295 | | Sainik Farms Western Avenue N,Delhi | South | Ambedkar Nagar (48) | |
| 118 | 1307 | A | Rajiv nagar Extn.Begumpur Delhi-41 | North West | Bawana (07) | |
| 119 | 1307 | B | Rajiv nagar Extn.Begumpur Delhi-41 | North West | Bawana (07) | |
| 120 | 1307 | C | Rajiv nagar Extn.Begumpur Delhi-41 | North West | Bawana (07) | |
| 121 | 1341 | | Pawan Dham Trivani Cly Delhi-36 | North | Narela (01) | |

(1)

Page 5 of 6

| SL. No. | Reg no | Part | Name of Colony | District | Name of Assembly Constituency | Development order |
|---------|-----------|------|-----------------------------------------------------------------------------------------------------------|------------|-------------------------------|-------------------|
| 122 | 1343 | | Asha Kunj Vasant Kunj Delhi-70 | South | Mehrauli (45) | |
| 123 | 1354 | | Sangam Vihar G- Block Near Shooting Range Delhi-62 | South East | Sangam Vihar (49) | 21 |
| 124 | 1354 | B | Sangam Vihar G- Block Near Shooting Range Delhi-62 | South East | Sangam Vihar (49) | |
| 125 | 1355 | | Freedom Fighters Enclave, Near Neb Sarai, Mehrauli, Delhi-68 | South | Chhatarpur (46) | 91 |
| 126 | 1355 | B | Freedom Fighters Enclave, Near Neb Sarai, Mehrauli, Delhi-68 | South | Chhatarpur (46) | |
| 127 | 1371 | | Village Garhi Mandu Delhi-53 | North East | Ghonda (56) | |
| 128 | 1389 | | Freedom Fighters Enclave Delhi-68 | South | Chhatarpur (46) | 91 |
| 129 | 1394 | | Ranjeet Nagar N.D-8 | West | Patel Nagar (24) | |
| 130 | 1415 | | Saidulatab Extn.J-Block, Paryavaran Complex, Delhi-30 | South | Chhatarpur (46) | 91 |
| 131 | 1446 | | Saidulajab Extn., Kohinoor Enclave, M.B.Road, Opp. CISF Complex. | South | Chhatarpur (46) | 21 |
| 132 | 1483 | B | Village Lal Kuan, Block-D, Chungi No.3 & Block A, B Pul Pehlad Pur, | South East | Tughlakabad (52) | |
| 133 | 1492 | | Village Lal Kuan, Block-A to J, Mehrauli Badarpur Road, New Delhi-44 | South East | Tughlakabad (52) | |
| 134 | 1492 | A | Village Lal Kuan, Block-A to J, Mehrauli Badarpur Road, New Delhi-44 | South East | Tughlakabad (52) | 91 |
| 135 | 1493 | | Tuglakabad Extn. T.A. Block, New Delhi-19 | South East | Sangam Vihar (49) | 7 |
| 136 | 1498 | | J-Block Prem Nagar, Lal Kuan, M.B.Road, Delhi-44 | South East | Tughlakabad (52) | 7 |
| 137 | 1519 | | Aya Nagar Extn. B-Block, New Delhi-47 | South | Chhatarpur (46) | |
| 138 | 1520 | | Ruchi Vihar, Rangpuri Pahari, New Delhi | South | Chhatarpur (46) | |
| 139 | 1524 | | Extended Abadi, Dhansa Gaon, (Gopal Nagar), New Delhi-73 | South West | Najafgarh (35) | |
| 140 | 1552 | | Sangam Vihar, G-II, Gali No.18, New Delhi-62 | South East | Sangam Vihar (49) | 7 |
| 141 | 1587 | | FF CC Colony, Neb Sarai, New Delhi | South | Chhatarpur (46) | 91 |
| 142 | 1600 | | Radha Krishan Vihar, | South East | Okhla(54) | |
| 143 | 1604 | | Pul Pahalad Pur | South East | Tughlakabad (52) | 91 |
| 144 | 108-(ELD) | | Neb Sarai New Delhi 68 | South | Chhatarpur (46) | 91 |
| 145 | 109-(ELD) | | The Sunridge, Sunridge India Heritage Pvt. Ltd. Haveli Sarai No. 8, Kaika Das Marg Mehrauli, New Delhi 30 | South | Mehrauli (45) | |
| 146 | 114-(ELD) | | Saidulajab Village Residence Welfare Association New Delhi | South | Chhatarpur (46) | |
| 147 | 122-(ELD) | | Resident Welfare Association, Rajokari Harijan Basti, New Delhi 38 | New Delhi | Bijwasan (36) | |
| 148 | 127-(ELD) | | Tuglakabad Village Extended Lal Dora Abadi East, New Delhi 44 | South East | Tughlakabad (52) | 133 |
| 149 | 128-(ELD) | | Neb Sarai, Saidulajab Market Association New Delhi 68 | South | Chhatarpur (46) | |

| Sl. No. | Reg no | Part | Name of Colony | District | Name of Assembly Constituency | Development order |
|---------|-----------|------|-------------------------------------------------------------------------------------------------|------------|-------------------------------|-------------------|
| 150 | 13-(ELD) | | Harijan Basti(Poorvi Chhatra) Rajokri Pahari, Mehrauli Road, New Delhi-38 | New Delhi | Bijwasan (36) | |
| 151 | 132-(ELD) | | Extended Abadi of Village Chhattarpur New Delhi | South | Chhattarpur (46) | |
| 152 | 143-(ELD) | | Ruchi Vihar, Rang Puri Abutting Block-B, Delhi 37 | South West | Bijwasan (36) | |
| 153 | 147-(ELD) | | Qutab Enclave Village Mehrauli 4C Ward No. - New Delhi 30 | South | Mehrauli (45) | |
| 154 | 148-(ELD) | | Village Mehrauli 4B- Ward No. 1, New Delhi 30 | South | Mehrauli (45) | |
| 155 | 2-(ELD) | | Gadal Pur Extn., 26-A, Club Drive, Gadal Pur Extn., Mehrauli, Gurgaon Road, Gadal Pur, Delhi-30 | South | Chhattarpur (46) | |
| 156 | 2-(LOP) | | 14, Rajpur Road Opp. MCD Flats, Civil Lines, Delhi 54 | North | Chandni Chowk (20) | |
| 157 | 22-(ELD) | | Mejri Village Extn., Majri P.O.Karala, Delhi-81 | North West | Mundka (08) | |
| 158 | 23-(ELD) | | Extended Abadi of Aya Nagar Village, New Delhi-47 | South | Chhattarpur (46) | |
| 159 | 25-(ELD) | | Harijan Nardan Basti, Lal Kuan, M.B.Road, New Delhi-44 | South East | Sangam Vihar (49) | 133 |
| 160 | 28-(LOP) | | C-4, C-5, & G1 Block Village Aya Nagar New Delhi | South | Chhattarpur (46) | |
| 161 | 29-(ELD) | | Extended Lal Dora Abad Area, Village Aya Nagar, New Delhi-47 | South | Chhattarpur (46) | 133 |
| 162 | 29-(LOP) | | B-1, Block Bandh Road Village, Aya Nagar New Delhi | South | Chhattarpur (46) | |
| 163 | 31-(ELD) | | Silver OAK Enclave, Village Jonapur Gadai Pur, Mandi Road, New Delhi-47 | South | Chhattarpur (46) | |
| 164 | 31-(LOP) | | Neb Sarai Extn. Area New Delhi 68 | South | Chhattarpur (46) | |
| 165 | 38-(ELD) | | Chhattar Pur, Near Durga Ashram, New Delhi-74 | South | Chhattarpur (46) | 895 |
| 166 | 39-(ELD) | | Shanti Kunj, Chhattarpur, Delhi-30 | South | Chhattarpur (46) | |
| 167 | 4-(LOP) | | Old Village, Ushman Pur 3rd Pushta, Dhallan Road Delhi 53 | North East | Ghonda (66) | |
| 168 | 40-(ELD) | | Village Kishan Garh(Mehrauli) New Delhi-70 | South | Mehrauli (45) | 7 |
| 169 | 40-(LOP) | | Lado Sarai Extn. New Delhi 30 | South | Mehrauli (45) | |
| 170 | 46-(ELD) | | Kishan Garh Part Village, Mehrauli, Delhi | South | Mehrauli (45) | |
| 171 | 52-(ELD) | | Mahipal Pur Village Extended, Abadi, New Delhi-37 | New Delhi | Bijwasan (36) | |
| 172 | 59-(LOP) | | Sanjay Colony, Bhatti Mines, Bhagirath Nagar, New Delhi-74 | South | Sangam Vihar (49) | |
| 173 | 6-(ELD) | | Masoodpur, Distt- South West, New Delhi-70 | New Delhi | Bijwasan (36) | 21 |
| 174 | 6-(LOP) | | Janhit Sewa Samiti, Shri Niwas Puri Extn., New Delhi 65 | South East | Jangpura (41) | 7 |
| 175 | 64-(LOP) | | Swaroop Nagar, Part-II, East G.T.Road to Buaradi Road, Delhi-42 | North | Badli (05) | |
| 176 | 78-(ELD) | | Bhataswa Village, Lal Dora Extn. Delhi 33 | North | Badli (05) | 895 |
| 177 | 81-(ELD) | | Andheri More Extn. Village Mehrauli New Delhi 30 | South | Chhattarpur (46) | 21 |
| 178 | 82-(ELD) | | Phase -II, Aya Nagar New Delhi 47 | South | Chhattarpur (46) | 21 |
| 179 | 90-(ELD) | | Extended Abadi of Ghijoml Extn Gitomi Village New Delhi 30 | South | Chhattarpur (46) | 7 |

ASI List

Development of Delhi
EP 2814
12-12-14

F. No. DC/221/05-M(U/C) 8465
Government of India
Archaeological Survey of India
Delhi Circle, Puratava Bhawan,
GPO Complex, D-Block, INA

64/C

New Delhi-110023
Dated the: ... 27/12/14

To,
Sh. K.S. Meena,
Joint Secretary,
Urban Development,
Govt. of NCT of Delhi,
9th Floor, Delhi Secretariat,
I.P. Estate, New Delhi

Sub: Regularization of Unauthorized colonies in Delhi-reg.

Sir,

With reference to your letter No. UD/UC/ASI/2013/021199838/2024-2027 dated 12.12.2014 and in continuation of this office letter no. DC/221/05-M(U/C)8404-8409 dated 11.12.2014, on the subject cited above, it is to inform you that as the per provisions of AM&ASR Act, 2010, the colonies those are falls in prohibited/regulated areas can be regularized subject to the condition that any new construction/ re-construction /renovation /repair /addition /alteration including development work should be taken up only with prior clearance/permission from the Competent Authority/National Monument Authority. The colonies those are located in protected/notified area cannot be regularize. The 7 (seven) colonies those are located in Okhla and marked as ΣΣΣΣ in the list submitted to you on 11.12.2014 cannot be regularize till the site is de-protected by ASI/Govt. of India.

Yours faithfully,

Superintending Archaeologist

Copy to:-

1. PS to Chief Secretary, Urban Development, Govt. of NCT of Delhi, 5th Floor, Delhi Secretariat, I.P. Estate, New Delhi.
2. PS to Secretary, Urban Development, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariat, I.P. Estate, New Delhi.
3. The Director General, ASI, Janpath, New Delhi.
4. The Regional Director (North), ASI, Red Fort, Delhi.
5. The Director (Monument), ASI, Janpath, New Delhi.

Superintending Archaeologist

4319/JS/UC
15/12/14

JS/UC
15/12/14

2239/JS/UC/UD
16-12-14

16/12
28-1

18/12/14

Government

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F. No. DC/221/05-M(U/C) 8404 to 8409.
Government of India
Archaeological Survey of India
Delhi Circle, Puratatva Bhawan,
GPO Complex, D-Block, INA

New Delhi-110023
Dated the: 11.12.2014

ISSUED

To,
The Chief Secretary,
Urban Development,
Govt. of NCT of Delhi,
5th Floor, Delhi Secretariat,
I.P. Estate, New Delhi

Sub: List of the unauthorized colonies-reg.

Sir,

As directed during the course of the meeting chaired by Chief Secretary, Delhi on 10.12.2014, please find herewith a list of 47 Nos. of unauthorized colonies with their details, copy of the Gazette Notification of AM&ASR Act, 2010 alongwith the address of the Competent Authority i.e. the Member Secretary, National Monument Authority, 24, Tilak Marg, New Delhi & The Competent Authority, Office of the Competent Authority, Regional Director, (North), Archaeological Survey of India, Red Fort Complex, Delhi-110006 for your kind perusal and necessary action please. Further it is also requested that necessary clearance may be obtained from National Monument Authority before regularize these colonies.

Yours faithfully,

Superintending Archaeologist

Copy to:-

1. The Secretary, Urban Development, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariat, I.P. Estate, New Delhi.
2. Joint Secretary, Urban Development, Govt. of NCT of Delhi, 9th Floor, Delhi Secretariat, I.P. Estate, New Delhi
3. The Director General, ASI, Janpath, New Delhi.
4. The Regional Director (North), ASI, Red Fort, Delhi.
5. The Director (Monument), ASI, Janpath, New Delhi.

Superintending Archaeologist

AS
236/895 - Abul Fajal Sulekane
362/895 - Aalish Nagar

1/11/2
4288/55/02
12/12/14
22/10/2014

SECRETARY

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LIST OF 47 COLONIES WHICH FALLS IN THE PROHIBITED/REGULATED AREA OF CENTRALLY PROTECTED MONUMENTS.

| Sl. No. | Regn. No. | Name of unauthorised Colonies | Protected area/prohibited/regu- lated area | Monuments. | Remarks |
|---------|-----------------|-----------------------------------------------------------------|-----------------------------------------------|--------------------------------|---------------|
| 1. | 1195 | Sant Mohalla (Chhuriya Mohalla) Tughluqabad, Delhi | Protected Area | Tughluqabad Fort | *** |
| 2. | 127 (ELD) | Tughluqabad Village, New Delhi-44 | Protected Area | Tughluqabad Fort | *** |
| 3. | 487 | Christian Colony, Patel Chest, Delhi- 110007 | Protected Area | Rajpur Cemtery | *** |
| 4. | 10 | St. John Church Colony, Mehrauli, New Delhi-30 | Prohibited Area (**) | Qutb Archaeological Area | ** |
| 5. | 456 | Islam Colony Mehrauli | Prohibited Area | Hauz Shamsi | ** |
| 6. | 880 | Tughluqabad Extn. New Delhi-19 | Prohibited Area | Tughluqabad Fort | ** |
| 7. | 894 | Khirki Extn. Malviya Nagar, New Delhi-17 | Prohibited Area | Yusuf Qatal | ** |
| 8. | 1088 | Bagichi Bulward Road Delhi-54 | Prohibited Area | Sammy House Battary | ** |
| 9. | 1220 | Parachsheet Vihar Khirki Village Near Malviya Nagar Delhi-17 | Prohibited Area | Yusuf Qatal | ** |
| 10. | 1494 | J-Block, Prem Nagar, Lal Kuan, M.B. Road, New Delhi-44 | Prohibited Area | Palam Mosque | ** |
| 11. | 1555 | Shalimar Village, Delhi-88 | Prohibited Area | Sheesh Mahal | ** |
| 12. | 41 (567) LOP | Begumpur Post Office Malviya Nagar, New Delhi-17 | Prohibited Area | Begumpur Mosque | ** |
| 13. | 25 (ELD) | Harijan Nardan Basti Lal Kuan, M.B. Road, New Delhi-44 | Prohibited Area | Adilabad Fort | ** |
| 14. | 32 (ELD) | Kalkadas Marg, Mehrauli, New Delhi-16 | Prohibited Area | Qutb Archaeological | ** |

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| | | | | Area | |
|-----|-----------|-------------------------------------------------------------------------------------------------------------------|-----------------|--------------------------|----|
| 15. | 33 (ELD) | Kalkadas Marg, Mehrauli, New Delhi-16 | Prohibited Area | Qutb Archaeological Area | ** |
| 16. | 34 (ELD) | Kalkadas Marg, Mehrauli, New Delhi-16 | Prohibited Area | Qutb Archaeological Area | ** |
| 17. | 63 (ELD) | Begumpur Village (South), New Delhi-17 | Prohibited Area | Begumpur Mosque | ** |
| 18. | 109 (ELD) | The Sunridge, Sunridge India Heritage Pvt. Ltd., Haveli Sarai No. 8, Kalka Das Marg Mehrauli, New Delhi-30 | Prohibited Area | Qutb Archaeological Area | ** |
| 19. | 110 (ELD) | The Haven Athene Hospitality Services Pvt. Ltd., Property No. 4-1-14, Ward-I, Kalka Das Marg, Mehrauli, New Delhi | Prohibited Area | Qutb Archaeological Area | ** |
| 20. | 111 (ELD) | The Sunridge, Sunridge India Heritage Pvt. Ltd., Haveli Sarai No. 6, Kalka Das Marg Mehrauli, New Delhi-30 | Prohibited Area | Qutb Archaeological Area | ** |
| 21. | 112 (ELD) | The Qila, Sunridge Qila Resorts Pvt. Ltd., 4A, Ward-I | Prohibited Area | Qutb Archaeological Area | ** |
| 22. | 114 (ELD) | Village Saidullahjab | Prohibited Area | Qutb Archaeological Area | ** |
| 23. | 147 (ELD) | Qutb Enclave Village Mehrauli 4C Ward No. -New Delhi-3 | Prohibited Area | Qutb Archaeological Area | ** |
| 24. | 148 (ELD) | Village Mehrauli 4B, Ward No.1, New Delhi-30 | Prohibited area | Qutb Archaeological Area | ** |

(12)

D. K. Singh

| 25. | 1 | Ladakh Budh Vihar Colony | Regulated Area | Qudasia Mosque | * | |
|-----|--------------|-------------------------------------------------------------------|----------------|------------------------------------------------------------|---|--|
| 26. | 129 | Harcharan Bagh, Andheria More, Vasant Kunj Road, | Regulated Area | Hauz Shamsi | * | |
| 27. | 362 | Adarsh Nagar and Sarai Pipal Thala Extn., Part-II | Regulated Area | Badli ki Sarai | * | |
| 28. | 425 | Vasant Kunj Enclave, Delhi-70 | Regulated Area | Sultangarhi Tomb | * | |
| 29. | 483 | Lado Sarai Extn., Delhi | Regulated Area | Azim Khan's Tomb Qutb Archaeological Area and Lal Kot Wall | * | |
| 30. | 1228 | Palam Colony Adarsh Gali Palam Gaon, Delhi-45 | Regulated Area | Palam Mosque | * | |
| 31. | 1303 | Raj Nagar I & II Palam Colony New Delhi | Regulated Area | Palam Mosque | * | |
| 32. | 1347 | Mohalla-Jahanpanah Hauz-Rani, Malviya Nagar, Delhi-17 | Regulated Area | Yusuf Qatal | * | |
| 33. | 1354 | Sangam Vihar G-Block Near Shooting Range Delhi-62 | Regulated Area | Ghiyasuddin Tomb | * | |
| 34. | 1446 | Saidulajab Extn., Kohinoor Enclave, M.B. Road, Opp. CISF Complex. | Regulated Area | Qila Rai Pithora Wall | * | |
| 35. | 34 (LOP 567) | Adarsh Nagar Extn. Delhi-33 | Regulated Area | Badli Ki Sarai | * | |
| 36. | 40 (LOP567) | Lado Sarai Extn. New Delhi-30 | Regulated Area | Azim Khan's Tomb Qutb Archaeological Area and Lal Kot Wall | * | |
| 37. | 55 (ELD) | Palam Village Extn. Area New Delhi-45 | Regulated Area | Palam Mosque | * | |
| 38. | 67 (ELD) | Chotiwal Palam Village New Delhi-45 | Regulated Area | Palam Mosque | * | |

Angela P

| Sl. No. | 81 (ELD) | Andheri More EXm. Village Mehrauli, New Delhi-30 | Regulated Area | Hauz Shamshi | * |
|---------|----------|--------------------------------------------------|----------------------|---------------|------|
| 39. | 81 (ELD) | Andheri More EXm. Village Mehrauli, New Delhi-30 | Regulated Area | Hauz Shamshi | * |
| 40. | 92 (ELD) | Bharola Village Sabzi Mandi Azadpur, Delhi-33 | Regulated Area | Badi ki Sarai | * |
| 41. | 236 | Abul Fazal Enclave, Block E to N, New Delhi-25 | Protected/Prohibited | Jogabai Mound | ΣΣΣΣ |
| 42. | 974 | Jogabai Zakir Nagar (Okhla), New Delhi-25 | Protected/Prohibited | Jogabai Mound | ΣΣΣΣ |
| 43. | 1069 | Abul Fazal Enclave Part-II Shahin Bagh, Delhi | Protected/Prohibited | Jogabai Mound | ΣΣΣΣ |
| 44. | 1214 | Mahub Nagar Zakir Nagar New Delhi-25 | Protected/Prohibited | Jogabai Mound | ΣΣΣΣ |
| 45. | 1424 | Batla House Okhla, Delhi | Protected/Prohibited | Jogabai Mound | ΣΣΣΣ |
| 46. | 1527 | Zakir Nagar West Jamia Okhla Nagar, New Delhi-25 | Protected/Prohibited | Jogabai Mound | ΣΣΣΣ |
| 47. | 1601 | Zakir Nagar, Gali No. 6 to 21-A | Protected/Prohibited | Jogabai Mound | ΣΣΣΣ |

1. *** Protected Area:- Cannot be regularize since they are located in notified area.
2. ** Prohibited Area:- No new construction is allowed only repair and renovation can be done only after the permission from National Monument Authority/Competent Authority.
3. * Regulated Area:- Construction is permissible only after the permission from National Monument Authority/Competent Authority.
4. ΣΣΣΣ Site is fully encroach and has been recommended for de-protection.

4. ΣΣΣΣ

11/12/14

Supervising Archaeologist
Archaeological Survey of India
Delhi Circle, Purana
GPO

D. K. Singh

28

LIST OF DDA HINDRANCES IN UNAUTHORISED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrance | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|-------------------------------------------------------------------------------|-----------|--------------------------------------------------------------------------------------------------------------------------------|---------------------------|------------|
| 38 | 450 | Pooth Kala Abadi, Delhi-41. | Yes | Affected under 40.0m road R/W sec.20 | Bawana (07) | North West |
| 39 | 590 | Rajeev Nagar, Begampur, Ph-III, Main Kanjhawala Road, Delhi | Yes | Affected under 40.0m road R/W sec.39 | Bawana (07) | North West |
| 40 | 608 | Naveen Vihar, Begampur, Barwa Delhi-41 | Yes | Affected under 40.0m, 60.0m road R/W Sec.32,37 | Bawana (07) | North West |
| 41 | 721 | Begumpur Extn., Rajiv Nagar, Delhi-41 | Yes | Affected under 60.0m, 30 mt., 40 mt. road R/W Sec.33,38 | Bawana (07) | North West |
| 42 | 726 | Shiv vihar, Shahbad Daulatpur, Bawana, Delhi-42 | Yes | Affected under 60.0m road R/W sec.28 | Bawana (07) | North |
| 43 | 761 | Kailash Vihar Pansali Post Parhladpur Banger Delhi-42 | Yes | Affected under 30.0m road R/W sec.32 | Bawana (07) | North |
| 44 | 765 | Pehladpur (Banger) Extn. West | Yes | Affected under 30.0m, 60.0m road R/W Sec-30, sec 31. | Bawana (07) | North |
| 45 | 829 | Rajni Vihar Begum Pur Extn. Barwala Road Delhi-41 | Yes | Affected under 30.0 m road Sec-32 | Bawana (07) | North West |
| 46 | 888 | Krishan Colony Prahlad Vihar Rohini, Delhi | Yes | Affected under 30.0m, 60.0m, 80.0m road r/w sec. 31 | Bawana (07) | North |
| 47 | 961 | Rajiv Nagar Begum Pur Phase-II | yes | Affected under 40.0m, 60.0m r/w sec.39 | Bawana (07) | North West |
| 48 | 981 | Layout Plan of Anand Vihar Colony, Pooth Khurd Bawana Road, Delhi-39 | Yes | Affected 100m R/W road & Bawana - Auchandi road | Bawana (07) | North |
| 49 | 1049 | Begam Pur Extn., Begumpur Village, Block- ABCDF, New Delhi -41 | yes | Affected under 30mt., 40 mt. road R/W sec. 32,33 | Bawana (07) | North West |
| 50 | 1071 | Deep Vihar at village Pansali, Pooth Kalan Delhi | yes | Affected under 60.0 mtr R/W D.C. sec-24 | Bawana (07) | North |
| 51 | 1304 | Shahbad Extn Main Bawana Road | Yes | Affected under 45.0m, 60.0m R/W sec 26,27,28 | Bawana (07) | North |
| 52 | 1307 | Rajiv Nagar Extn. Begumpur Delhi-41 | Yes | Affected under 30.0m, 40.0m road R/W D.C. Sec. 32, 33, 37, 38 | Bawana (07) | North West |
| 53 | 1308 | Begam Pur Extn., Delhi-41 | Yes | Affected under 30.0m, 40.0m road R/W D.C. Sec. 33 | Bawana (07) | North West |
| 54 | 102-(ELD) | Extended Abadi Village Pooth Kalan | Yes | Affected under 40.0m road R/W | Bawana (07) | North West |
| 55 | 138-(ELD) | village Begumpur, Delhi-86 | Yes | Affected under 30.0m, 40.0m road R/W | Bawana (07) | North West |
| 56 | 47-(ELD) | Village Pooth Kalan Pt.II | Yes | Affected under 40.0m road R/W | Bawana (07) | North West |
| 57 | 7-(LOP) | Sahabad Extn. Lal Dora Part II, Main Bawana Road, Sahabad Daulat Pur Delhi 42 | Yes | Affected under 30.0m, 45.0m, 60.0m road R/w sec.26,27,28 | Bawana (07) | North |
| 58 | 73-(ELD) | Pooth Kalan Extned Abadi | Yes | Affected under 40.0m road R/W | Bawana (07) | North West |
| 59 | 76-(ELD) | Khera Kalan & Khera Garhi Extned Abadi Post Office Khera Khalan Delhi 82 | Yes | Part falls on 40.0m and near 80.0m R/W road (UER-2) Road and Railway line | Bawana (07) | North |
| 60 | 89-(ELD) | Prahlad Pur (Banger) Extn., Delhi-42 | Yes | Affected under 30.0m, 60.0m, 80.0m road R/W Sec. 30,31 | Bawana (07) | North |
| 61 | 583 | Dhraj Vihar, Karala, Rajiv Nagar Extn., Sultan puri, New delhi | Yes | Affected under 30.0m, 40.0m road R/W Sec.37,38 | Bawana (07) + Mundka (08) | North West |
| 62 | 62 | Vasant Kunj Enclave, B-Block, Mliapur Kohi, Village Rangpuri | Yes | Falling in Regional Park | Bijwasan (36) | New Delhi |
| 63 | 321 | Defence Enclave, Mahipalpur, Extn.-II, New Delhi-37 | Yes | Affected under master plan road of 75.0m r/w and proposed 30.0 mtr road R/W connecting NH-8 and MM road | Bijwasan (36) | New Delhi |
| 64 | 425 | Vasant Kunj Enclave, Delhi-70 | Yes | Falling in Regional Park | Bijwasan (36) | New Delhi |
| 65 | 556 | C-Block, Sangam vihar, New Delhi | Yes | Fresh PT Survey Required / In UD website list it is Amritas Avenue (Samalka) Colony, Rajokri, Delhi | Bijwasan (36) | New Delhi |
| 66 | 901 | Samalka Extn.Kapashera Chowk Najafgarh Road | Yes | 100 mtr wide road | Bijwasan (36) | New Delhi |
| 67 | 1130 | Rangpuri Extn. A-Block Vasant Kunj Delhi-37 | Yes | Affected under proposed road of 30.0 m ROW | Bijwasan (36) | New Delhi |
| 68 | 1229 | Vill Shabad Mohd Pur Extn.Area Delhi-61 | Yes | Proposed new road of 45.0m R/W may affect some of the village structures. | Bijwasan (36) | New Delhi |
| 69 | 1593 | Defence Enclave, Mahipal Pur Extn., New Delhi-37 | Yes | Affected under MM road of 75.0m R/W | Bijwasan (36) | South West |
| 70 | 143-(ELD) | Ruchi Vihar, Rang Porl Abutting Block Delhi 37 | Yes | Affected under widening of 30.0m road R/W | Bijwasan (36) | South West |
| 71 | 58-(LOP) | Samalka Village, New Delhi-37 | Yes | Road R/W 80.0m old NH-8 may get affected and details to be examined after P.T. survey of the area | Bijwasan (36) | New Delhi |
| 72 | 69-(ELD) | Sani Mohalla (Near Electrification Office) Bijwasan, New Delhi.61 | Yes | Affected under road 30.0m R/W | Bijwasan (36) | South West |
| 73 | 6-(ELD) | Masoodpur Distt., Extended abadi | Yes | Affected under widening of 75.0 m road R/W | Bijwasan (36) | New Delhi |
| 74 | 74-(ELD) | Sani Mohalla Extn. B-Block, Bijwasan Village, New Delhi-46 | Yes | 30.0m road may get affected partly. | Bijwasan (36) | South West |
| 75 | 86-(ELD) | Kapashera Extn., Village Kapashera, New Delhi-37 | Yes | Due to 30.0m R/W of old NH-8 some of the structures of the colony may get affected in between Kapashera junction towards NCTD. | Bijwasan (36) | South West |
| 76 | 45 | Nangli Poona Extn. G. T. Karnal Road, Delhi-35 | Yes | Part falls on 100.0m R/w road (G.T. road) and 50.0m green buffer | Burari (02) | North |
| 77 | 70 | Hardev Nagar, Jharoda Majra, Burari | Yes | part falls on 30 mtr. R/W road | Burari (02) | Central |
| 78 | 87 | Nehru Gali, Bhagal Colony, Sant Nagar, Burari | Yes | Part falls on 30 mt. R/W road & H.T. Line | Burari (02) | Central |
| 79 | 113 | Chanden Vihar, West Sant Nagar ~ Burari, Delhi-84 (A & B) | Yes | Part of colony falls on proposed 60.0m r/w | Burari (02) | Central |



LIST OF DDA HINDRANCES IN UNAUTHORISED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrance | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|--------------------------------------------------------------------------|-----------|-----------------------------------------------------------------------------------------------------------------|-----------------------|----------|
| 80 | 151 | Himgiri Enclave, Burari Road, Delhi-84 | Yes | Part falls on 60.0m & 30.0m R/W road | Burari (02) | Central |
| 81 | 196 | Babe Colony, B-Block, Sant Nagar, Burari, Delhi-84 | Yes | Part falls on 100.0m bundh Road | Burari (02) | Central |
| 82 | 237 | Sant Nagar Block 'A' Burari Road, Delhi | Yes | Part falls on 30.0m R/W road and HT line | Burari (02) | Central |
| 83 | 271 | Tomar Colony (Kamal Pur) Burari, Delhi-84 | Yes | Part falls on 60.0m R/W road and below HT line | Burari (02) | Central |
| 84 | 287 | Kaushik Enclave, A-Block, Burari Road, Delhi | Yes | Part falls on 60 m. & 30 m. R/W road & H.T. Line | Burari (02) | Central |
| 85 | 307 | Pradhan Enclave, C & D Block Mazra, Burari New Delhi -84 | Yes | Part 100.0m r/w road | Burari (02) | Central |
| 86 | 329 | Ajit Vihar, Burari Garhi, Delhi-84 | Yes | Part falls on 30.0m R/W road | Burari (02) | Central |
| 87 | 388 | Jharoda Extn, Pt-I, Majra Burari \ | Yes | Part falls on 100.0m R/W Bundh road and HT line | Burari (02) | Central |
| 88 | 406 | Shastri Park, Nathupura More, Burari, Delhi-87 | Yes | Part falls on 60 m. R/W road. | Burari (02) | Central |
| 89 | 444 | Sant Nagar, B-Block Burari, Delhi-84 | Yes | Part falls on 100.0m R/W pusta road & H.T. Line | Burari (02) | Central |
| 90 | 448 | Amrit Vihar, Burari | Yes | Part falls on 30.0m and 60.0m R/W road and HT line | Burari (02) | Central |
| 91 | 464 | Ibrahim Pur Extn. DCM Colony, Burari, Delhi | Yes | Part falls on 30.0m R/W road | Burari (02) | North |
| 92 | 465 | Ibrahim Pur Extn. DCM Colony, Part-II, Delhi-36 | Yes | Part falls near 30 mt. R/W road | Burari (02) | North |
| 93 | 471 | Jharoda Extn., Phase -II, Surender Colony, Cross road, Burari, Delhi-84. | Yes | Part falls on 100.0m R/W road and HT line | Burari (02) | Central |
| 94 | 486 | Shiv Kunj, Area No.5 B-Block, Sant Nagar Burari | Yes | Part falls on 100.0m Pusta road and HT line | Burari (02) | Central |
| 95 | 508 | Jharoda Part-3, Surender Colony, Burari, Delhi-84 | Yes | Affected by 90.0mtr ROW, MPR/ZDP road (NH-2 by-pass proposed) | Burari (02) | Central |
| 96 | 530 | Mukundpur Extn., Part-I, Delhi-42 | Yes | Part falls on 30.0m R/W road | Burari (02) | Central |
| 97 | 622 | Harijan Basti Jharoda, Mazra, Delhi-84 | Yes | Part falls on 100.0m r/w & near 30 mt. R/W road & exact location is not identifiable. Fresh PT Survey required. | Burari (02) | Central |
| 98 | 646 | Baba Colony, A-Block, Burari, Delhi-84 | Yes | Part falls on 100.0m R/W road | Burari (02) | Central |
| 99 | 683 | West Sant Nagar Colony, A 2 Block, Burari, Delhi-84 | Yes | Part falls on 30 m. & 60 m. R/W | Burari (02) | Central |
| 100 | 688 | Nathu Colony, Nathupura, Delhi-84 | Yes | 30 m. R/W roads passing almost middle of the colony and HT line. | Burari (02) | Central |
| 101 | 725 | Kaushik Enclave, Burari Extn. Delhi-84 | Yes | Part falls on 30.0m R/W road | Burari (02) | Central |
| 102 | 728 | Extended Abadi Kushak No.2, Delhi-36 | Yes | Part falls on 60.0m R/W road | Burari (02) | North |
| 103 | 772 | Mukand Pur Vistar, Delhi-42 | Yes | Affected under 40mt Road R/W | Burari (02) | Central |
| 104 | 808 | Shastri Park Extn. Nathu Pura More Burari Delhi-84 | Yes | Part of colony falls on proposed 40.0m r/w road | Burari (02) | Central |
| 105 | 809 | Kamal Vihar Kamal Pur Burari Delhi-84 | Yes | Part falls on 60.0m r/w road and HT line | Burari (02) | Central |
| 106 | 821 | Kadi Vihar Near Nathupura Delhi-36 | Yes | Proposed 30.0m wide road is passing through middle of the colony | Burari (02) | North |
| 107 | 843 | Harit Vihar Kamalpur Burari Delhi-84 | Yes | Part fall on 60 m. R/W road | Burari (02) | Central |
| 108 | 845 | Salya Vihar (Kamal Pur) Burari, Delhi-84 | Yes | Affected under road 30.0m R/W | Burari (02) | Central |
| 109 | 928 | West Kamal Vihar Near Kamal Pur Burari Delhi-84 | Yes | Part falls on 60.0m & 40.0m r/w road | Burari (02) | Central |
| 110 | 929 | Nathupura D Block Burari Delhi-84 | Yes | Part falls below HT line | Burari (02) | Central |
| 111 | 952 | Keshav Nagar Burari Nathupura Road Delhi-36 | Yes | Part falls on 60.0m r/w road | Burari (02) | North |
| 112 | 987 | Sant Nagar Block AI Extn. Burari Road Delhi-84 | Yes | Part falls on 60.0m r/w road | Burari (02) | Central |
| 113 | 1154 | Parsuram Enclave Salupur Majra Burari, Delhi-84 | Yes | Part falls on 100.0m r/w and green buffer | Burari (02) | Central |
| 114 | 1198 | Harijan Basti Rohtak Road Delhi-5 | Yes | Affected under 60.0m R/W | Burari (02) | Central |
| 115 | 1368 | Inderprasth Colony Part-I, Extn. Burari, Delhi | Yes | Part falls on 40 mt. R/W road & H.T. Line | Burari (02) | Central |
| 116 | 1487 | Shastri Park Extn., Nathupura More, Burari, Delhi-84 | Yes | Part falls on 40.0m R/W road | Burari (02) | Central |
| 117 | 61-(LOP) | Keshav Nagar, Garhi Khuro, Burari, Delhi | Yes | Layout plan not submitted | Burari (02) | North |
| 118 | 37 | Club Drive Colony, M.G. Road, Gadalpur (Opp. Ghitomi) | Yes | Affected under widening of 90.0m road R/W and proposed road 45.0m R/W | Chhatarpur (46) | South |
| 119 | 126 | Saidulajab Extn, Mehrauli, New Delhi-68 | Yes | Affected under widening of 30.0m road R/W | Chhatarpur (46) | South |
| 120 | 135 | Sambav Bapu Colony, Jaunapur Mandi, Pahari Abadi, Mehrauli | Yes | Affected under widening of 60.0m road ROW | Chhatarpur (46) | South |
| 121 | 143 | Freedom Fighter Enclave, IGNOU Road, Neb Sarai, New Delhi-68 | Yes | Proposed road 30 mtr. R/W. | Chhatarpur (46) | South |
| 122 | 154 | Dang Complex, IGNOU Road, Saidulajab Extn., New Delhi-30 | Yes | Affected under widening of 60.0m road ROW | Chhatarpur (46) | South |
| 123 | 180 | Dr. Ambedkar Colony, Chhatarpur | Yes | Falling In Regional Park | Chhatarpur (46) | South |
| 124 | 211 | Dr. Ambedkar Colony, Andheria Morn, Chhatarpur, Pt.-I | Yes | Affected under widening of 90.0m road ROW. | Chhatarpur (46) | South |
| 125 | 330 | Indira Enclave, Neb Sarai, New Delhi-68. | Yes | Affected under widening of 80.0m road ROW | Chhatarpur (46) | South |
| 126 | 335 | Mandi Pahari Abadi, Shanti Camp-I, Delhi 47 | Yes | Affected under widening of 60.0m road ROW / (also Falling In Regional Park) | Chhatarpur (46) | South |
| 127 | 375 | Chhatarpur Extn., A-1, New Delhi | Yes | Affected by proposed road of 60.0m road R/W | Chhatarpur (46) | South |

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LIST OF DDA HINDRANCES IN UNAUTHORISED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrances | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|------------------------------------------------------------------|------------|---------------------------------------------------------------------------------|-----------------------|----------|
| 128 | 480 | Chhatarpur Enclave, Mehrauli Chhatarpur, Road, Delhi-68 | Yes | Affected by proposed road of 60.0m & 30.0m road R/W | Chhatarpur (46) | South |
| 129 | 519 | Anupam Garden, Delhi-68 | Yes | proposed 30m road ROW | Chhatarpur (46) | South |
| 130 | 735 | Chhatarpur Enclave, D-Block Phase-I, New Delhi-68 | Yes | Affected under widening of 60.0m road ROW | Chhatarpur (46) | South |
| 131 | 866 | Chhatarpur Mini Farms Chhatarpur main Road Mehrauli New Delhi-62 | Yes | Affected under widening of 60.0m road ROW | Chhatarpur (46) | South |
| 132 | 916 | Chhat Pur Extn, Mehrauli New Delhi- 74 | Yes | Affected under widening of 60.0m road ROW and proposed 100.0m road r/w | Chhatarpur (46) | South |
| 133 | 978 | Neb Sarai Extn. Area, Delhi-68 | Yes | Affected by proposed road of 30.0m & 80 Mtr. r/w | Chhatarpur (46) | South |
| 134 | 1000 | Fatehpur Bari Extn. Mehrauli Delhi-74 | Yes | Affected under widening of 60.0m road r/w | Chhatarpur (46) | South |
| 135 | 1054 | Saidulajab Extn, Paryavaran Complex Delhi-30 | Yes | Affected under widening of 60.0m road ROW / Also Falling in Regional Park | Chhatarpur (46) | South |
| 136 | 1067 | Neb Sarai Hanjan Colony adjoining Saket & Malangarhi, New Delhi | Yes | Affected under widening of 30.0m road ROW / | Chhatarpur (46) | South |
| 137 | 1119 | Neb Valley RWA, IGNOU Road, Neb Sarai, Delhi-68 | Yes | Affected under widening of 60.0m road ROW and proposed 30.0m r/w | Chhatarpur (46) | South |
| 138 | 1120 | C & D Freedom Fighter Enclave Neb Sarai Delhi-68 | Yes | Affected under widening of 30.0m road r/w | Chhatarpur (46) | South |
| 139 | 1121 | Har Govind Enclave Rajpur Khurd Delhi-68 | Yes | Affected by proposed road of 100.0m | Chhatarpur (46) | South |
| 140 | 1152 | Chandan Heula Extn. East Chhatarpur Bhati, Saharpur, Delhi- 74 | Yes | Affected under widening of 60.0m & 45.0m road r/w | Chhatarpur (46) | South |
| 141 | 1208 | Rej Pur Khurd Extn., Delhi-68 | Yes | Affected under proposed 100.0 m road ROW | Chhatarpur (46) | South |
| 142 | 1244 | Neb Sarai Extn. | Yes | Affected by proposed road of 80.0m & 30.0m Road R/W. | Chhatarpur (46) | South |
| 143 | 1389 | Freedom Fighter Enclave Neb Sarai, ND | Yes | Affected under widening of 30.0m road R/W | Chhatarpur (46) | South |
| 144 | 1415 | Saidulajab Extn, J-Block, Paryavaran Complex, Delhi-30 | Yes | Affected under widening of 30.0m road R/W | Chhatarpur (46) | South |
| 145 | 1446 | Saidulajab Extn, Kohinoor Enclave, H & S Road, Opp. CSF Complex. | Yes | Falling in Regional Park | Chhatarpur (46) | South |
| 146 | 1513 | Saidulajab Extn, Anupam Enclave, Ph-1, New Delhi | Yes | Affected under proposed road 75 mtr. & 80 mtr. R/W | Chhatarpur (46) | South |
| 147 | 1569 | Asola Extension, Delhi | Yes | Affected under widening of 60.0m road R/W | Chhatarpur (46) | South |
| 148 | 1587 | Freedom Fighter Centre Colony, Neb Sarai | Yes | Affected under widening of 30.0m road R/W | Chhatarpur (46) | South |
| 149 | 1589 | Asola Extn., Part-I | Yes | Affected under widening of 60.0m road ROW | Chhatarpur (46) | South |
| 150 | 10B-(ELD) | Neb Sarai New Delhi 68 | Yes | Affected under widening of 30.0m road ROW | Chhatarpur (46) | South |
| 151 | 12B-(ELD) | Neb Sarai, Saidulajab Market Association New Delhi 68 | Yes | Proposed road 30 mtr. R/W. | Chhatarpur (46) | South |
| 152 | 132-(ELD) | Village Chhatarpur New Delhi. | Yes | Affected under widening of 90.0m road ROW | Chhatarpur (46) | South |
| 153 | 2-(ELD) | 26-A, Club Drive, Gadalpur Extn. Mehrauli | Yes | Affected under widening of 90.0m road ROW and proposed 45.0m road ROW | Chhatarpur (46) | South |
| 154 | 38-(ELD) | Chhatarpur, Near Durga Ashram, New Delhi-74 | Yes | Affected under widening 60.0mtr road ROW | Chhatarpur (46) | South |
| 155 | 39-(ELD) | Shanti Kuri, Chhatarpur, Delhi-30 | Yes | Affected under widening of 60.0m road ROW | Chhatarpur (46) | South |
| 156 | 80-(ELD) | Extended Colony, New Mangla Puri New Delhi 30 | Yes | Affected under widening of 90.0m road ROW | Chhatarpur (46) | South |
| 157 | 90-(ELD) | LOP extended abadi Ghitorni Extn Ghitorni Village New Delhi | Yes | Affected under widening of 90.0m and 60.0m road ROW and proposed 45.0m road ROW | Chhatarpur (46) | South |
| 158 | 281 | Sangam Vihar, K-II, New Delhi-62 | Yes | Affected under widening of 30.0m road R/W | Deoli (47) | South |
| 159 | 312 | Sangam Vihar, L-I, Pocket-C, New Delhi | Yes | Falling in Regional Park | Deoli (47) | South |
| 160 | 354 | Sangam Vihar, L-Block, New Delhi-62 | Yes | Affected by proposed road of 30.0m road R/W | Deoli (47) | South |
| 161 | 390 | Sangam Vihar, L-I, A-Block, Khanpur Village, New Delhi | Yes | Proposed road 30 mtr. R/W. | Deoli (47) | South |
| 162 | 453 | Defence Service Enclave (Salnik Farm), Khanpur | Yes | proposed 30.0m road R/W | Deoli (47) | South |
| 163 | 492 | Sangam Vihar, L-I Block, New Delhi-62 | Yes | Affected under widening of 30.0m road ROW. (Fully In Regional Park) | Deoli (47) | South |
| 164 | 656 | Sangam Vihar, C-Block, New Delhi-62 | Yes | Affected under widening of 30.0m road R/W | Deoli (47) | South |
| 165 | 706 | Sangam Vihar, B-1, Block, Sangam Vihar, New Delhi-62 | Yes | Affected under widening of 30 mtr R/W 7 proposed 30 mtr | Deoli (47) | South |
| 166 | 714 | Sangam Vihar, L-Block, New Delhi-62 | Yes | Affected under widening of 30.0m road ROW | Deoli (47) | South |
| 167 | 813 | Sangam Vihar F-3 Block New Delhi-62 | Yes | Proposed road 30 mtr. R/W. | Deoli (47) | South |
| 168 | 868 | Sangam Vihar G-Block New Delhi-62 | Yes | Falling in Regional Park | Deoli (47) | South |
| 169 | 921 | Sangam Vihar A-Block New Delhi-62 | Yes | Affected under 30.0m Road R/W | Deoli (47) | South |
| 170 | 1025 | Sangam Vihar G-Block Delhi-62 | Yes | Proposed road 30 mtr. R/W. | Deoli (47) | South |
| 171 | 1296 | Durga Vihar Devi Extn., Delhi-62 | Yes | Affected by proposed road of 30.0m road R/W | Deoli (47) | South |
| 172 | 1566 | Sangam Vihar, (H. No. 1 to 547) B-Block, V-Area, New Delhi-62 | Yes | Affected under widening 30.0mtr road ROW | Deoli (47) | South |

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LIST OF DDA HINDRANCES IN UNAUTHORISED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrance | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|----------------------------------------------------------------------|-----------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|------------|
| 173 | 1580 | Krishna Park Extension, D-Block, Deoli Village | Yes | Affected under widening 30.0mtr road ROW | Deoli (47) | South |
| 174 | 92 | Dashrath Puri, Dabri, Palam Road, K-Block | Yes | Fresh PT survey Required | DWARKA (33) | South West |
| 175 | 573 | Mahavir Enclave, F- Block Part-I Palam, Delhi | Yes | Affected under 45.0m R/W and 30.0m R/W | DWARKA (33) | South West |
| 176 | 746 | Mahavir Enclave D&F Block Palam dabr road (Nasirpur) | Yes | Affected under 45.0m road R/W | DWARKA (33) | South West |
| 177 | 1002 | Indra Park, East Extn. (Nasirpur), New Delhi-45 | Yes | Affected under 30.0m road R/W | DWARKA (33) | South West |
| 178 | 443 | Kanti Nagar Extn., Krishna Nagar, Delhi-59 | Yes | | Gandhi Nagar (81) | Bahdara |
| 179 | 1573 | Sham Mohalla Extn., Seelampur, Gandhi Nagar | Yes | Affected under 30.0 mtr. road ROW | Gandhi Nagar (61) | Shahdara |
| 180 | 10-(LOP) | East Azad Nagar Delhi 51 | Yes | Affected under 30.0m r/w | Gandhi Nagar (81) | East |
| 181 | 36 | Bhejanpura, C-Block, (Gali No. 1-5), Delhi-53 | Yes | 60.0m r/w Wazirabad road | Ghonda (66) | North East |
| 182 | 228 | Subhash Mohalla, North Ghonda, Delhi-53 | Yes | Hindrance cannot be marked since no reference point available | Ghonda (66) | North East |
| 183 | 315 | Golden Enclave B-Block, Nagli Sakrawli, (Masoodabad) | Yes | Affected under road 45.0m R/W / in the UD Website list name of colony is Ram Vihar, Loni Road, Johar Pur | Gokulpur (66) | North East |
| 184 | 616 | Gokulpuri Extn., Ziauddinpur, Delhi-94 | Yes | Affected under 60 m. R/W and 45 m R/W | Gokulpur (66) | North East |
| 185 | 16-(LOP) | Village Gokul Pur Delhi 94 | Yes | Affected under 60.0m & 40.0m r/w | Gokulpur (66) | North East |
| 186 | 182 | Sitapur Extn. Part-I, Dabri. | Yes | Fresh PT survey Required | Janakpuri (30) | South West |
| 187 | 1061 | Mahavir Enclave, Block E G H1, H2 & H3 Palam Dabri, Palam | Yes | Affected under 45.0m road R/W | Janakpuri (30) | South West |
| 188 | 1063 | Mahavir Enclave Part II & III, Utam Nagar, Delhi | Yes | Affected under 30 mtr road R/W | Janakpuri (30) | South West |
| 189 | 1106 | Mahavir Enclave L- Block, Palam. | Yes | Affected under 45 mtr road R/W | Janakpuri (30) | South West |
| 190 | 1160 | Chanakya Place PH-1, Pankha Road, (Asafiapur), Uttam, Nagar, Delhi. | Yes | Affected under 30.0m R/W | Janakpuri (30) | South West |
| 191 | 1201 | Mahavir Enclave B & C Block | Yes | Fresh PT survey Required | Janakpuri (30) | South West |
| 192 | 1431 | Mahavir Enclave Palam | Yes | Affected under 45.0m Road R/W | Janakpuri (30) | South West |
| 193 | 35-(LOP) | F2, Block Mahavir Enclave (Nasirpur) | Yes | Affected under 30.0m R/W | Janakpuri (30) | South West |
| 194 | 310 | Prem Nagar, Karol Bagh (Zone) New Delhi-5 | Yes | Affected under 30.0m road R/W | Karol Bagh (23) | West |
| 195 | 11 | Layout Plan of L.M.P.Q. Block, Prem Nagar, Delhi | Yes | Fresh PT Survey Required | Kirari (09) | North West |
| 196 | 13 | Prem Nagar-II, N.O. Block, Kirari | Yes | Affected under 60.0m road r/w | Kirari (09) | North West |
| 197 | 17 | Balbir Nagar, Kirari Suleman Nagar, Nangloi, Delhi-41 | Yes | Affected under 60.0m road r/w | Kirari (09) | North West |
| 198 | 18 | Avadh Vihar, V-Block, Prem Nagar-II, Delhi-41 | Yes | Affected under 60.0m road r/w | Kirari (09) | North West |
| 199 | 26 | Prem Nagar-II, Kirari Suleman Nagar. | Yes | Affected under 45.0m road R/W | Kirari (09) | North West |
| 200 | 32 | Aman Vihar, Kirari, Suleman Nagar | Yes | No Hindrance present, boundary of the colony tentatively different from the earlier provided on plans of Unauthorised colonies. Further examination can be done subject to above observation. | Kirari (09) | North West |
| 201 | 48 | Chandan Vihar Prem Nagar Part-III, Delhi-41 | Yes | Affected under 45.0m road R/W Sec-41 (Industrial) | Kirari (09) | North West |
| 202 | 51 | New Yadav Enclave, Prem Nagar Part-III, Nangloi, Delhi | Yes | Affected under 45.0m road R/W . sec.40 | Kirari (09) | North West |
| 203 | 52 | Ram Nagar, Prem Nagar-III, Kirari Suleman Nagar | Yes | Affected under 45.0m road R/W . sec.40 | Kirari (09) | North West |
| 204 | 59 | Inder Enclave Phase-II, Mubarak Pur Road, Nangloi, Delhi-41 | Yes | Affected under 60.0m road R/W Sec-40,41 | Kirari (09) | North West |
| 205 | 58 | Nis Vihar, Lal Mandir, Mubarak pur road, Near Kirari Suleman village | Yes | Affected under 45.0m road R/W | Kirari (09) | North West |
| 206 | 74 | Inder Enclave Phase -II Nangloi, Mubarakpur Road, Delhi-41 | Yes | Affected under 60.0m road R/W | Kirari (09) | North West |
| 207 | 88 | Pratap Vihar, Part-III, Kirari Suleman Nagar, Nangloi | Yes | Affected under 60.0m road R/W Sec.41 | Kirari (09) | North West |
| 208 | 90 | Layout plan of Kirari Extn., R-Block, Karan Vihar, Delhi | Yes | Fresh PT Survey Required | Kirari (09) | North West |
| 209 | 101 | Narayan Vihar, Z-Extn. Block, Prem Nagar II | Yes | Affected under 60.0m road R/W . sec.41 | Kirari (09) | North West |
| 210 | 104 | E- Block Agar Nagar, Prem Nagar-3, Nangloi | Yes | Affected under 45.0m road R/W Sec.40 (Industrial) | Kirari (09) | North West |
| 211 | 119 | Karan Vihar Part-5, Kirari Extn., Nangloi, Delhi-41 | Yes | Affected under 30.0m road R/W | Kirari (09) | North West |
| 212 | 131 | Layout Plan of U-II Shiv Vihar, Prem Nagar-II, Kirari, Delhi | Yes | Affecting under 80m R/W | Kirari (09) | North West |
| 213 | 169 | Inder Enclave, Phase -1, Mubarakpur Road, Nangloi. | Yes | Affected under 60.0m road R/W | Kirari (09) | North West |
| 214 | 222 | Raghuvir Vihar, Prem Nagar-III | Yes | Affected under 60.0m road R/W . sec.40 | Kirari (09) | North West |
| 215 | 261 | Vikas Vihar, Sec-22, Ronni, Delhi. | Yes | Affected under 60.0m road R/W | Kirari (09) | North West |
| 216 | 283 | Ramesh Enclave, Kirari Extn., Bawana, New Delhi-41 | Yes | Affected under 60.0m , 30.0m road R/W sec. 42 | Kirari (09) | North West |
| 217 | 328 | Prem Nagar Extn. Near Kirari Village | Yes | Affected under 45.0m road R/W | Kirari (09) | North West |
| 218 | 334 | Mihila Vihar Prem Nagar-II, Mubarakpur Road, Delhi. | Yes | Affected under 45.0m road R/W | Kirari (09) | North West |

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LIST OF DDA HINDRANCES IN UNAUTHORISED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrance | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|---------------------------------------------------------------------------|-----------|-------------------------------------------------------------------------------------------------|---------------------------|------------|
| 219 | 475 | Kirari Extn. Part-II, Kirari Bawana, Delhi-41 | Yes | Affected under 45.0m Road R/W | Kirari (09) | North West |
| 220 | 493 | Prem Nagar-II, Z-Block, Kirari Suleman Nagar, Nangloi, New Delhi | Yes | Affected under 80.0m Road R/W | Kirari (09) | North West |
| 221 | 497 | Prem Nagar-3, Part-II, Shani Bazar Road, Kirari Suleman Nagar, Nangloi | Yes | Affected under 45.0m Road R/W | Kirari (09) | North West |
| 222 | 514 | Prem Nagar-II, R.S.T. Block, Nangloi, Delhi-43 | Yes | Affected under 80.0m, 45.0m road R/W Sec.41 | Kirari (09) | North West |
| 223 | 667 | Prem Nagar-II, ABCD Block, Nangloi, Delhi-41 | Yes | Affected under 45 m road R/W | Kirari (09) | North West |
| 224 | 672 | Layout Plan Of Gourav Nagar-2 (Prem Nagar) | Yes | Fresh PT Survey Required | Kirari (09) | North West |
| 225 | 699 | Gaurav Nagar, Anand Nagar, Mubarak pur road Prem Ngr.-II, Nangloi | Yes | Affected under 80.0m, 30.0m road R/W | Kirari (09) | North West |
| 226 | 723 | Dhruv Enclave, Rohini, Sec-22, Nithari, New Delhi | Yes | Affected under 60.0m road R/W, sec.41 | Kirari (09) | North West |
| 227 | 838 | Parvesh Nagar Mubarakpur, Dabas, Delhi-81 | Yes | Affected under 100.m r/w | Kirari (09) | North West |
| 228 | 1-(ELD) | Jeet Ram Colony, Budh Pur Distt., North West, Delhi | Yes | Part falls on 80.0m R/w road (UER-3) & 40 mt. Green Belt | Kirari (08) | North |
| 229 | 1395 | Layout Plan of Meer Vihar Mubarakpur Dabas Road, Madanpur Dabas, Delhi-81 | Yes | Affected under 100 m R/W road | Kirari (09) + Mundka (08) | North West |
| 230 | 346 | Dallupura Extended Abadi, New Ashok Nagar | Yes | Affected under 45 mtr road R/W | Kondli (56) | East |
| 231 | 984 | Harijan Basti Block C Gharoli Extn Delhi-96 | Yes | Affected under 45.0m, 30m, 24m Road R/W | Kondli (56) | East |
| 232 | 1274 | Sapera Basti Village Gharoli, Delhi-96 | Yes | Affected under 30.0m Road R/W | Kondli (56) | East |
| 233 | 1288 | Kondli Colony, New Ashok Nagar, Delhi-96 | Yes | Affected under 45m, 30m & 24m Road R/W and partly under FC-25 | Kondli (56) | East |
| 234 | 1445 | Durga Park, Durga Mohalla, Dallupura, East Delhi-96 | Yes | Affected under 30m & 45m Road R/W | Kondli (56) | East |
| 235 | 1476 | Gharoli Extn. B-Block, Rajbir Colony, Delhi-96 | Yes | Affected under 45m & 24m Road R/W | Kondli (56) | East |
| 236 | 113-(ELD) | Village Dallupura Extended Abadi | Yes | Affected under widening of 45m and 30.0m road R/W | Kondli (56) | East |
| 237 | 35-(ELD) | Village Kondli, Delhi-96 | Yes | Affected 30.0m & 24.0m Road R/W | Kondli (56) | East |
| 238 | 269 | Janta Garden, Leftout Portion, E-Block, Pandav Nagar, Delhi-91 | Yes | Hindrance cannot be marked since no reference point available | Laxmi Nagar (58) | East |
| 239 | 691 | South Ganesh Nagar, Delhi-92 | Yes | Affected under 30.0m Road R/W | Laxmi Nagar (58) | East |
| 240 | 1571 | Krishna Puri Mandawall, Fazalpur | Yes | Affected under 24.0 mtr. road R/W | Laxmi Nagar (58) | East |
| 241 | 1347 | Mohalla Jahanpanah Haaz Rani, Malviya Nagar Delhi-17 | Yes | Affected under master plan road 45.0m | Malviya Nagar (43) | South |
| 242 | 14-(ELD) | Urbanized village, Mangolpur Khurd, Delhi-83 | Yes | Causing hindrance in 30 mt R/W as proposed in Zoni Plan. | Mangolpuri (12) | North West |
| 243 | 29 | Shivani Enclave Phaes-I, II, III, Kakrola, | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 244 | 89 | Nishat Park, Kakrola Mor, Najafgarh Road, New Delhi | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 245 | 161 | Sarika Vihar, Goyla More, Deendarpur Extn, Najafgarh | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 246 | 189 | Anand Vihar, Najafgarh (Near Nangli Satrawli) | Yes | Affected under road widening 60.0m R/W along Najafgarh road | Matiala (34) | South West |
| 247 | 190 | Shiv Puri Part-II, Deenpur, E-Block, Najafgarh | Yes | Fresh PT Survey Required | Matiala (34) | South West |
| 248 | 195 | Sri Hans Nagar Colony, Ghumanera Road, Najafgarh | Yes | Affected under 45.0m r/w road | Matiala (34) | South West |
| 249 | 320 | Chhawia Ext. Kangan Hari Road | Yes | Affected under 30.0m road R/W | Matiala (34) | South West |
| 250 | 367 | Ambika Enclave, Kakrola, | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 251 | 380 | Patel Garden Extn., Kakrola More, Delhi | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 252 | 395 | Nand Vihar Kakrola, New Delhi-43 | Yes | Metro Corridor is passing over the colony as per the plan given by RWA | Matiala (34) | South West |
| 253 | 412 | Hans Nagar, | Yes | Affected under 45.0 mt. R/W proposed | Matiala (34) | South West |
| 254 | 430 | Shyam Kunj, Najafgarh, Delhi-71 | Yes | Affected under widening road 45.0 mtr R/W Najafgarh drain | Matiala (34) | South West |
| 255 | 432 | Shyam Vihar, Deenpur, Najafgarh. | Yes | Affected under Expressway 100.0m R/W | Matiala (34) | South West |
| 256 | 461 | Bharat Vihar, A Block, Kakrola, | Yes | Affected under 60.0m road R/W and 30.0m road R/W | Matiala (34) | South West |
| 257 | 624 | Raju Extn., Old Palam Road, Kakrola, | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 258 | 638 | Surya Vihar, Deendarpur, Gurgaon Road, Najafgarh. | Yes | Affected under 30.0m Road R/W and oil pipe line | Matiala (34) | South West |
| 259 | 641 | Major Bholu Ram Enclave, Fochanpur | Yes | Affected under road 60.0m R/W | Matiala (34) | South West |
| 260 | 652 | Ranaji Enclave, Najafgarh, Nagli Satrawli New Delhi | Yes | Affected under road 60.0m R/W | Matiala (34) | South West |
| 261 | 684 | Vikas Vihar, Near Kakrola | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 262 | 739 | Durga Vihar, Phase-I, Gurgaon Road, Najafgarh, New Delhi-43. | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 263 | 785 | Data Ram Park Near Deendarpur village | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 264 | 790 | Sultan Garden, B-Block | Yes | Fresh PT Survey Required/in the UD website list the name of Unauthorized Colony is Rishal Vihar | Matiala (34) | South West |

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LIST OF DDA HINDRANCES IN UNAUTHORISED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrance | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|-----------------------------------------------------------------------|-----------|--------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|------------|
| 265 | 793 | Suraj Vihar A, B Block & Bajaj Enclave Extn. | Yes | Affected under 30.0m Road R/W | Matiala (34) | West |
| 266 | 816 | Arjun Park Colony near Nangli Dairy, Najafgarh Road, New Delhi | Yes | Affected under 60 mtr road R/W | Matiala (34) | South West |
| 267 | 882 | Arjun Park, Najafgarh Road, New Delhi | Yes | Affected under road 60.0m R/W | Matiala (34) | South West |
| 268 | 919 | Deendarpur Extn., Najafgarh, Delhi | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 268 | 860 | Shiv Park Kakrola, Old Palam Road, New Delhi | Yes | Affected under 60.0m road R/W | Matiala (34) | South West |
| 270 | 1060 | Defence Enclave Goela Tajpur Khurd Najafgarh, Delhi | Yes | Affected under road 100.0m R/W | Matiala (34) | South West |
| 271 | 1072 | Gemini Park, Nangli Sakrawati More, Najafgarh, Delhi-43 | Yes | Affected under road 60.0m R/W | Matiala (34) | South West |
| 272 | 1111 | Durga Park Din Darpur Extn., Najafgarh, Delhi | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 273 | 1268 | Niranjan Park Najafgarh Road, Nangli Dairy | Yes | Affected under road 60.0 m R/W | Matiala (34) | South West |
| 274 | 1298 | Mohit Nagar, Kakrola, | Yes | Affected under 60.0m Road R/W | Matiala (34) | West |
| 275 | 1333 | Ranaji Enclave Najafgarh, Nangli, Sakrawati, Delhi | Yes | Affected under road widening 60.0m main Najafgarh road | Matiala (34) | South West |
| 276 | 1335 | Laxmi Vihar B-Block, Nangli, Sakrawati, Delhi | Yes | Affected under Expressway 100.0m R/W | Matiala (34) | South West |
| 277 | 1337 | Chandra Park, Kakrola | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 278 | 1345 | Bajaj Enclave Old Palam Road, Kakrola | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 279 | 1357 | Tnshul Colony, Chawla Extn. | Yes | Affected under 30.0m Road R/W, 45.0 m R/W | Matiala (34) | South West |
| 280 | 1373 | Ranaji Enclave Near Sai Mandir Najafgarh, Delhi | Yes | Affected under road 60.0m R/W | Matiala (34) | South West |
| 281 | 1463 | Ranaji Enclave, Block-IA, Nangli Sakrawati, Najafgarh, Delhi-43 | Yes | Affected under 60.0m R/W | Matiala (34) | South West |
| 282 | 1509 | Deenpur Extn. | Yes | Fresh PT Survey Required/in the UD website list the name of F Unauthorized Colony is Dindarpur Extn. | Matiala (34) | South West |
| 283 | 1544 | Tara Nagar, Kakrola, New Delhi | Yes | Affected under 30.0m Road R/W | Matiala (34) | South West |
| 284 | 1548 | Sai Dham, Nagli Sakrawati | Yes | Affected under 60 mtr R/W | Matiala (34) | South West |
| 285 | 43-(ELD) | Dinpur Extn., | Yes | Affected under road 30.0m R/W | Matiala (34) | South West |
| 286 | 1327 | Chhawia Extn., Part II | Yes | Affected under 30.0 m R/W, 45.0m R/W | Matiala (34) | South West |
| 287 | 10 | St. John Church Colony, Mehrauli, New Delhi-30 | Yes | Existing in Regional Park | Mehrauli (45) | South |
| 288 | 22 | Aruna Asit ali road, Village Kishan Garh | Yes | Affected under Aruna Asaf Ali road of 45.0m and 60.0m green strip. | Mehrauli (45) | South |
| 289 | 54 | JNU Road Village, Kishangarh, N-w Delhi-70 | Yes | Affected under Aruna Asaf Ali road of 45.0m and 60.0m green strip. | Mehrauli (45) | South |
| 290 | 83 | Shanti Kunj, Behind Sect. D, Pocket III & IV, Vasanti Kunj | Yes | Affected under widening of 45.0m road ROW | Mehrauli (45) | South |
| 291 | 129 | Harcharan Bagh, Ancheria More, Vasanti Kunj Road, Delhi-30 | Yes | Existing in Regional Park | Mehrauli (45) | South |
| 292 | 378 | Garhwal Colony, Mehrauli, New Delhi-30 | Yes | Falling in regional park | Mehrauli (45) | South |
| 293 | 456 | Islam Colony Mehrauli | Yes | Existing in Regional Park | Mehrauli (45) | South |
| 294 | 1112 | Shanti Kunj Main, Near Church, Delhi-70 | Yes | Affected under widening of proposed road 45.0m road ROW | Mehrauli (45) | South |
| 295 | 1125 | Village Basai Dara Pur Extn., Delhi | Yes | Affected due to few structures coming in the ROW of 80.0 mtr proposed road thus affecting the Master Plan Road. | Moti Nagar (25) | West |
| 296 | 15-(ELD) | Unauthorized Areas of Urbanised Village, Village Basai Dara Pur Extn | Yes | The said colony does not exist as such does not qualify for regularization moreover this area is a DDA land and is being consideration for DDA scheme. | Moti Nagar (25) | West |
| 297 | 55 | Rajender Park, Block A-I, Nangloi, Delhi-41 | Yes | Affected under road 30.0m R/W | Mundka (08) | West |
| 298 | 99 | Yadav Park Block-C, Rottax Road, Nangloi, Delhi-41 | Yes | Affected under 60.0m R/W | Mundka (08) | West |
| 299 | 183 | Layout Plan of Guru Yogi Raj Puran Jain & Aggarwal Colony, Rani Khera | Yes | Fresh PT Survey Required | Mundka (08) | North West |
| 300 | 188 | Rajendera Park Extn., F-Block, Nangloi | Yes | Affected under 60.0 m road R/W | Mundka (08) | West |
| 301 | 192 | Tikri Kalan Extn. (Lekh Ram Park), | Yes | Affected under N.H. 10 | Mundka (08) | West |
| 302 | 263 | Gopal Viner Colony, Kanjhawla, Delhi-41 | Yes | Creating hindrance to 30m R/W road at boundary of zone H and zone M | Mundka (08) | North West |
| 303 | 264 | Lakhi Ram Park, Delhi-86 | Yes | Affected under 30.0m road R/W Sec.41 | Mundka (08) | North West |
| 304 | 297 | Rama Vihar Colony, Mohamad Pur Dabas | Yes | Affected under 100.0m, 30.0m, 40.0m road R/W sec. 39,40 | Mundka (08) | North West |
| 305 | 309 | Utsav Vihar, A-3, Karala, New Delhi | Yes | Affected under 100.0m road R/W Sec.38 | Mundka (08) | North West |
| 306 | 323 | Shiv Vihar, ABCDE-Block, Nilothi Extn, Nangloi | Yes | Affected under 45.0m R/W | Mundka (08) | West |
| 307 | 392 | Amar Colony, A-Block, Rohlak Road, Nangloi, Delhi | Yes | Affected under road 60 mtr R/W | Mundka (08) | West |
| 308 | 399 | Layout Plan of A, B, C, D Block, Anandpur Dharm, Karala, Delhi-81 | Yes | Affected under 60m R/W road | Mundka (08) | North West |
| 309 | 404 | Swarn Park & Swarn Park Extn., Part 1&2 | Yes | Affected under 60 mtr road R/W | Mundka (08) | West |
| 310 | 405 | Nangloi Extn, II-C, Nangloi | Yes | Affected under 36m road R/W | Mundka (08) | West |

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LIST OF DDA HINDRANCES IN UNAUTHORIZED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrance | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|---------------------------------------------------------------------------------|-----------|-----------------------------------------------------------------------------------------------|-----------------------|------------|
| 311 | 409 | Bhragu Vihar Colony, Majri, Delhi-81 | Yes | Part of colony falls on 60.0m road r/w Sec-40 | Mundka (08) | North West |
| 312 | 441 | Gulshan Park, Nangloi, Rohak Road, Delhi-41 | Yes | Affected under Road 80.0 mtr R/W | Mundka (08) | West |
| 313 | 623 | Kunwar Singh Nagar, Najafgarh Road, Nangloi | Yes | Affected under road 36.0m R/W | Mundka (08) | West |
| 314 | 668 | Amar Colony, ABC Block, Mundka, Nangloi, Delhi-41 | Yes | Affected under 45 m road R/W | Mundka (08) | West |
| 315 | 775 | Baba Haridas Nagar, Tikri Border, | Yes | Affected under N.H. 10 | Mundka (08) | West |
| 316 | 802 | Layout Plan of Mahavir Vihar Kanjhawala Delhi-81 | Yes | Affected under 80m R/W road | Mundka (08) | North West |
| 317 | 879 | Nilothi Extn., Nangloi Delhi-41 | Yes | Affected under road 45.0m R/W | Mundka (08) | West |
| 318 | 902 | Utsav Vihar, Karala, Delhi-81 | Yes | Affected under 40.0m , 100.0m r/w sec.38 | Mundka (08) | North West |
| 319 | 936 | Arvind Enclave, Rontak Road Nangloi, Delhi-41 | Yes | Affected under road 60.0m R/W | Mundka (08) | West |
| 320 | 1021 | Chajju Ram Colony Kamrudin Nagar Extn, Nangloi, | Yes | Affected under road 36.0m R/W (Hindrane Marked detail is on the Plan) | Mundka (08) | West |
| 321 | 1064 | Trithankar Nagar Jain, Colony Karala Delhi-81 | Yes | Affected under 30.0m road r/w sec. 38 not to be considered letter no. F.10(41)07/NT/LM/RZ/406 | Mundka (08) | North West |
| 322 | 1077 | Bhagya Vihar Phase-II, Nangloi Delhi-41 | Yes | Affected under 45.0 m road | Mundka (08) | North West |
| 323 | 1202 | Layout Plan of Anandpur Dham, C-Block, Karala, Delhi-81 | Yes | Affected under 30.0 m R/W road | Mundka (08) | North West |
| 324 | 1252 | Uday Vihar Part-I,2,3,4 Nilothi Extn., Delhi-41 | Yes | Affected under road widening 45.0m along Najafgarh drain | Mundka (08) | West |
| 325 | 1255 | Layout Plan of Loui Braille Vihar Madanpur Dabas, Delhi | Yes | Fresh PT Survey Required | Mundka (08) | North West |
| 326 | 1318 | Sukhvir Nagar Karala Delhi-81 | Yes | Affected under 40.0m road R/W Sec. 36 | Mundka (08) | North West |
| 327 | 1469 | Kamrudin Extn -3 In the list of GNCTD Ram nagar colony, Kamrudin nagar | Yes | Affected under road widening 36.0m R/W Nangloi- Najafgarh road | Mundka (08) | West |
| 328 | 144-(ELD) | Jain Nagar Karala Delhi 81 | Yes | Affected under 30.0m , 40.0m road R/W sec.38 | Mundka (08) | North West |
| 329 | 62-(ELD) | Village Mundka Kanshi Ram Park Delhi 41 | Yes | Affected under road 45.0m R/W | Mundka (08) | West |
| 330 | 7-(ELD) | Layout Plan of Extended Abadi of Sawada Village, New Delhi-81 | Yes | Affected under 30.0 m R/W road and partly affected STP | Mundka (08) | North West |
| 331 | 91-(ELD) | Village Nilothi Nangloi New Delhi 41 | Yes | Affected under road 45.0m R/W along with drain | Mundka (08) | West |
| 332 | 983 | West Jyoti Nagar Enclave | Yes | Affected under 45.0m Road R/W | Mustafabad (69) | Shahdara |
| 333 | 31 | Najafgarh Park Colony, Block A, B & C, Dichchon Road, New Delhi. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 334 | 36 | Dharam Pura Ph-I, Kakrola Road, Najafgarh | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 335 | 54 | Shiv Enclave, Main Dichchon Road, Najafgarh, New Delhi-43 | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 336 | 69 | Janta Vihar, Jharoda Road, Najafgarh. | Yes | Fresh PT Survey Required/ repeated in the list from zone with name Shyam Lok Colony | Najafgarh (35) | South West |
| 337 | 72 | Ekti Vihar (Block A, B & C), near Grain Market, Jharoda road, Najafgarh. | Yes | Affected under 30 mtr. R/W | Najafgarh (35) | South West |
| 338 | 82 | Dwarka Vihar, Kakrola Road, Najafgarh, Delhi-43 | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 339 | 96 | Dichchon Enclave, opposite D.K. depot, Nangloi Road | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 340 | 116 | Vinoba Enclave, CRPF, Jharoda Kalan. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 341 | 144 | Chandan Place, Kaili Piau, Jharoda road, Najafgarh | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 342 | 152 | Indira Market & Aggarwal Colony, Habatpura, Najafgarh, New Delhi. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 343 | 160 | Roshan Vihar, Gurgaon road, Najafgarh | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 344 | 163 | New Gopal Nagar Extn., ABCD Block, South of Dhansa road, Najafgarh. | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 345 | 177 | Vinoba Enclave extn. CRPF Colony, Jharoda Kalan, Najafgarh, New Delhi. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 346 | 227 | Roshan Garden-II, Kakrola road, Najafgarh. | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 347 | 317 | Bairang Enclave, Nangloi Road, Najafgarh | Yes | Affected under road widening 36.0m Nangloi- Najafgarh Road | Najafgarh (35) | South West |
| 348 | 383 | Roshan Mandi, Najafgarh Road, Najafgarh, Delhi. | Yes | Affected under 30.0m road R/W | Najafgarh (35) | South West |
| 349 | 398 | Jai Vihar Phase-II, Dichchon Village, Najafgarh, Delhi-49 | Yes | Affected under road widening 38.0m Nangloi Najafgarh road and road 45.0m R/w along with drain | Najafgarh (35) | South West |
| 350 | 403 | New Gopal Nagar Extn. A&B Block, Nanak Piau, Dhansa road, Najafgarh, New Delhi. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 351 | 413 | Naveen Place D-Block Najafgarh, New Delhi | Yes | Affected under 80.0 mt. R/W proposed. | Najafgarh (35) | South West |
| 352 | 415 | Uggesain Park, Dhichchon Road, Najafgarh | Yes | Affected Under road widening 38.0 mtr road R/W along with Nangloi Najafgarh Road. | Najafgarh (35) | South West |

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LIST OF DDA HINDRANCES IN UNAUTHORISED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrances | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|------------------------------------------------------------------------------------------|------------|----------------------------------------------------------------------------------------|-----------------------|------------|
| 353 | 476 | Gopal Nagar, M, N Block, Najafgarh, Delhi | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 354 | 511 | Ugarsen Park, Nangloi Road, | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 355 | 513 | Dhichoun Kalan Village | Yes | Affected under 30.0m R/W, 45.0 mt. R/W / In the UD waste list it is Shiv Enclave Extn. | Najafgarh (35) | South West |
| 356 | 538 | Deepak Vihar, Najafgarh, Delhi | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 357 | 586 | Jai Vihar, Nangloi Road, Najafgarh, New Delhi | Yes | Affected under road widening 36.0m R/W along Nangloi-Najafgarh Road | Najafgarh (35) | South West |
| 358 | 640 | Sainik Enclave, Jharoda Kalan Road, Najafgarh, | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 359 | 645 | Sainik Enclave, Part-II, Jharoda Kalan, Najafgarh, Delhi. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 360 | 648 | Najafgarh Extn. (Maksudabad), Block-D.E.F.B | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 361 | 685 | Krishna Enclave Part-II, Dhichoun Kalan Road | Yes | Affected under 45.0 m Road R/W | Najafgarh (35) | South West |
| 362 | 689 | Shyam Enclave (Z-Block), Gopal Nagar Extn. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 363 | 690 | Milraon Extn Main Dhansa road, Najafgarh Road | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 364 | 712 | Maheesh Garden, Najafgarh, New Delhi-43 | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 365 | 722 | Baba Han Dass Nagar, Najafgarh, Bahadurgarh Road, Delhi | Yes | Affected under 30 mtr road R/W (Hindrances marked details is on the plan) | Najafgarh (35) | South West |
| 366 | 732 | Old Roshan Pura, Najafgarh, New Delhi-43 | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 367 | 733 | Shiv Nagar, Bosco Colony, Madras Colony, Kashmere Colony, Gopal nagar Extn, Shyam Vihar. | Yes | Affected under 30.0m road R/W | Najafgarh (35) | South West |
| 368 | 744 | New Roshanpura Extn, Najafgarh | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 369 | 804 | Surya Kunj, Bahadurgarh Road, Najafgarh Delhi-43 | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 370 | 826 | New Roshanpura Colony 5-Block, | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 371 | 828 | Chelan Vihar (Gopal Nagar Extn.) Dhansa Road Najafgarh, Delhi. | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 372 | 853 | Old Roshanpura Extn, C-Block, Najafgarh. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 373 | 853 | Dharampura Extn D Block Kakrola Road Najafgarh New Delhi | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 374 | 895 | Haibatpura Extn Near Anaj Mandi, Bahadurgarh Road, Najafgarh, Delhi. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 375 | 931 | Madhav Enclave Khairi Road, Najafgarh, New Delhi-43 | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 376 | 939 | Shiv Nagar Virendra Market Raghuvir Enclave | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 377 | 990 | Nanda Enclave Dhansa Road Najafgarh, | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 378 | 985 | Krishna Vihar East, A & B Block, Khairi Road, Najafgarh. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 379 | 989 | Laxmi Vihar Block ABC Main Najafgarh Road near DTC Dept. Najafgarh | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 380 | 991 | New Roshanpura (KLM Block), Najafgarh, New Delhi. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 381 | 1057 | Gopal Nagar "P" Block & Gopal Ngr. Extn. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 382 | 1081 | Sunder Nagar Gopal Nagar Extn. | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 383 | 1104 | Sainik Niketan Dhichoun Kalan Najafgarh, Delhi | Yes | Affected under 45.0 mtr R/W | Najafgarh (35) | South West |
| 384 | 1105 | Roshan Garden Colony | Yes | Affected under 30 mtr R/W | Najafgarh (35) | South West |
| 385 | 1113 | Surya Kunj Pt-I, Dhichou Road, Najafgarh, Delhi. | Yes | Affected under 80.0m Road R/W proposed | Najafgarh (35) | South West |
| 386 | 1126 | Gopal Nagar Phase-II, Shyam Vihar, Chandan Enclave, Najafgarh Delhi. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 387 | 1127 | Gopal Nagar B-Block, Main Dhansa Road, Najafgarh, Delhi | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 388 | 1155 | Dabar Enclave (S R Block A) Rawla Mode, Jafarpur Najafgarh, Delhi. | Yes | Affected under 60.0m Road R/W | Najafgarh (35) | South West |
| 389 | 1159 | Jafarpur Extn., Jafar Pur Kalan, Najafgarh. | Yes | Affected under 45.0m Road R/W | Najafgarh (35) | South West |
| 390 | 1161 | Nanu Ram Park, HaibatPura Jharoda Road, Najafgarh, Delhi. | Yes | Affected under 30 mtr road R/W | Najafgarh (35) | South West |
| 391 | 1161 | Krishna Vihar West Najafgarh Delhi | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 392 | 1192 | Dalip Vihar, (Market) Near Suraj Cinema, Najafgarh. | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 393 | 1197 | Salyam Pura, Jharoda Kalan | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 394 | 1219 | Lokesh Park | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 395 | 1273 | Gopal Nagar Extn. A Block | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 396 | 1276 | Gopal Nagar Extn. A-Block | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 397 | 1277 | Prem Nagar Najafgarh G-Block & G-1, Delhi | Yes | Could not be located as per submitted documents | Najafgarh (35) | South West |
| 398 | 1279 | Gupta Market Najafgarh, Delhi | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 399 | 1291 | Gupta Park Najafgarh | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |

LIST OF DDA HINDRANCES IN UNAUTHORISED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrance | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|-------------------------------------------------------------------|-----------|---------------------------------------------------------------------------------------------------------------------------|---------------------------|------------|
| 400 | 1329 | Vinoba Enclave | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 401 | 1372 | Nimal Vihar Nanglo Road. | Yes | Affected under 30.0 m R/W , 45.0m R/W | Najafgarh (35) | South West |
| 402 | 1374 | Shankar Park Dharampura Extn. Najafgarh | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 403 | 1405 | Ekta Samiti, Naveen Place Block- C-1 | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 404 | 1449 | Hari Dass Enclave, | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 405 | 1452 | Meera Enclave, Ranhola Village, New Delhi-41 | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 406 | 1459 | Baba Handas Enclave, B-Block | Yes | Affected under 38.0m R/W | Najafgarh (35) | West |
| 407 | 1470 | Todarmal Colony, Prem-Nagar, Najafgarh, | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 408 | 1481 | Lokesh Park Extn. Near DTC Bus Terminal, Bahadurgarh Road, | Yes | Affected under 30 mtr road R/W (Hindrances marked details is on the plan) | Najafgarh (35) | South West |
| 409 | 1490 | Prem Nagar Ph-III, Najafgarh, Delhi, 110043 | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 410 | 1510 | Mahesh Garden, Colony | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 411 | 1545 | Sudan Garden, | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 412 | 1606 | Gopal Nagar, Block AM & N Block Extn. Najafgarh | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 413 | 100-(ELD) | Baba Hari Dass Colony, Jharoda Kalan, New Delhi-72 | Yes | Affected under 30.0m Road R/W | Najafgarh (35) | South West |
| 414 | 125-(ELD) | Extended Abadi Of Barwala, Delhi 39 | Yes | Affected under 30 mt. road R/W sec-35 | Najafgarh (35) | North |
| 415 | 140-(ELD) | Jerman Nagar Kashmiri Colony, Village Khaira | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 416 | 85-(ELD) | Sai Lal Bag Housing Complex, Village Jafarpur Kalan, New Delhi 73 | Yes | Fresh PT Survey Required | Najafgarh (35) | South West |
| 417 | 212 | Aman Pur, Najafgarh, Nangloi, Delhi-41 | Yes | Affected under road 36.0 m R/W | Nangloi Jat (11) | West |
| 418 | 229 | Shiv Ram Park, G H Block, Nangloi, KamruNagar New Delhi-41 | Yes | Affected under road 36.0 m R/W | Nangloi Jat (11) | West |
| 419 | 825 | Shiv Ram Park Ext. Nangloi, Najafgarh road, Delhi-41 | Yes | Affected under road 36.0m R/W | Nangloi Jat (11) | West |
| 420 | 1087 | Ashok Mohalla Ph.II, Najafgarh, Delhi | Yes | Affected under road 45.0m R/W | Nangloi Jat (11) | West |
| 421 | 1323 | Adhyapak Nagar, Block ABC, Nangloi | Yes | Affected under road widening 36.0m Nangloi-Najafgarh road | Nangloi Jat (11) | West |
| 422 | 40 | Shiv Ram Park (Kamrudin Nagar), Najafgarh Road, Nangloi | Yes | Affected under road 36.0m R/W | Nangloi Jat (11) | West |
| 423 | 762 | Yadav Park Extn., Najafgarh Road Nangloi Delhi-41 | Yes | Affected under road 36.0m R/W Nangloi najafgarh Road, | Nangloi Jat (11) + Mundka | West |
| 424 | 21 | Ankur Vihar Colony, Halambi Kalan | Yes | Part falls on 40.0m R/W road and near railway line | Narela (01) | North |
| 425 | 153 | Mamrupur Krishna Nagar, Singhu Border, Narela | Yes | Part falls on 30.0m R/W road | Narela (01) | North |
| 426 | 173 | Sushanti Vihar, Ibrahimpur Extn., Delhi-36 | Yes | Part falls on 30.0m R/W road and near H.T. line | Narela (01) | North |
| 427 | 197 | Swatantra Nagar Phase-II (Left Out Portion), Narela | Yes | H.T. line is passing in the middle of the colony and part falls in the 30 m. | Narela (01) | North |
| 428 | 200 | New Colony, Sanot Ghoga More, Narela, Bawans | Yes | Part falls on 30.0m R/W road (UER-1) , 40 mt. wide green buffer | Narela (01) | North |
| 429 | 343 | Sapt Rishi Garden, Holambi Kalan, Narela, Delhi-82 | Yes | Part falls on 40.0m R/W road and near railway line | Narela (01) | North |
| 430 | 371 | Gautam Vihar Colony, Narela, Delhi | Yes | Part falls on 40 mt. R/W road and R/W of Railways line | Narela (01) | North |
| 431 | 593 | Rajeev Colony Ext., Narela, Delhi-40 | Yes | Part falls on 40.0m and near 60.0m R/W road and HT line. | Narela (01) | North |
| 432 | 807 | Sanjay Colony, Narela, Delhi-40 | Yes | Part falls on 40.0m and near 60.0m R/W road | Narela (01) | North |
| 433 | 612 | Kadipur Extn., Nangli Road, Delhi-36 | Yes | Affected under 30.0m road R/W | Narela (01) | North |
| 434 | 743 | Rajiv Colony, Hanjan Basti, Narela, Delhi-40 | Yes | Part falls on 40.0m R/W road | Narela (01) | North |
| 435 | 819 | Mahavir Colony Alipur Road Shorgarh Narela Delhi-40 | Yes | Part falls on proposed 60.0m R/W road | Narela (01) | North |
| 436 | 990 | Shiva Enclave Hiranki Alipur Delhi-36 | Yes | Part falls on 60.0m r/w road | Narela (01) | North |
| 437 | 1028 | Om Vihar Colony Lampur Road Narela, Delhi | Yes | Part falls on 60 mt. R/W Road & H.T. Line. | Narela (01) | North |
| 438 | 1084 | Zind Pur Extn. Delhi-36 | Yes | Part falls on 30.0m & 60.0m r/w road and HT line. | Narela (01) | North |
| 439 | 1194 | Vishal Enclave, Bawana Road, Narela, Delhi-40 | Yes | H.T. line is passing in the middle of the colony and part falls in the 80 m. R/W road UER-1 and 40 mt. wide green buffer. | Narela (01) | North |
| 440 | 1236 | Zindpur Village Extn. Alipur Delhi-36 | Yes | No landmark (surrounding references) having shown on the LOP, so could not be superimposed | Narela (01) | North |
| 441 | 1292 | Nai Basti Bakner, Paschim, Delhi | Yes | 60.0m R/W road is passing almost middle of the colony along with H.T. Line. | Narela (01) | North |
| 442 | 1341 | Pawan Dham Trivani Colony Delhi-36 | Yes | Part falls on 30.0m R/W road and below HT line | Narela (01) | North |
| 443 | 1383 | Khera Khurd Extn, Village Khera Khurd, Delhi | Yes | 60.0m R/W road is passing almost middle of the colony | Narela (01) | North |
| 444 | 1429 | Shiv Vihar Burari Bakhtawar Pur Road Ibrahim Pur Delhi | Yes | Part falls on 60.0m R/W road | Narela (01) | North |

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LIST OF DDA HINDRANCES IN UNAUTHORISED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrance | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|------------------------------------------------------------------|-----------|------------------------------------------------------------------------------------------|-----------------------|------------------|
| 445 | 1588 | Mukli Aashram Colony, Ibrahim Pur. | Yes | Part falls on 60.0m R/W road | Narela (01) | North |
| 446 | 133-(ELD) | Lal Dora Of Village Singhu Delhi 40 | Yes | No landmark (surrounding refernces) having shown on the LOP so could not be superimposed | Narela (01) | North |
| 447 | 134-(ELD) | Village Singhu Extn. Delhi 40 | Yes | No landmark (surrounding refernces) having shown on the LOP so could not be superimposed | Narela (01) | North |
| 448 | 141-(ELD) | Extended Abadi Of Kadi Pur Village | Yes | Part falls on 30.0m R/W road | Narela (01) | North |
| 449 | 17-(ELD) | Extended Abadi of Kushak No-1, Village Kadi Pur, Delhi-36 | Yes | Part falls on 30.0m R/W road | Narela (01) | North |
| 450 | 24-(ELD) | Zind pur Village Extn., Zindpur, P O, Allipur, Delhi-36 | Yes | Part falls on 30.0m R/W road & (No) H.T. Line | Narela (01) | North |
| 451 | 32-(LOP) | Bakhtawar Pur Extn. III, Bakhtawar Pur, Delhi-36 | Yes | Part falls on 60.0m R/W road. | Narela (01) | North |
| 452 | 44-(ELD) | Nangli Poona Extn., Part-II, Delhi-36 | Yes | Total colony falls on 100.0m r.w. G.T. Kamal road & 50.0m wide Green belt | Narela (01) | North |
| 453 | 54-(LOP) | Kadi Pur, 'C' Block, Delhi-36 | Yes | No landmark (surrounding refernces) having shown on the LOP so could not be superimposed | Narela (01) | North |
| 454 | 64-(ELD) | Bakhtawar Pur Extn.II, Bakhtawar Pur, Delhi-36 | Yes | Part falls on 40 m. & 60 mn. R/W road. | Narela (01) | North |
| 455 | 70-(ELD) | Laxman Colony Village Jindpur, Allipur Delhi 36 | Yes | Part falls on 30.0m R/W road & HT line | Narela (01) | North |
| 456 | 77-(ELD) | Village Khera Kaian Delhi 82 | Yes | Part falls on 40 mt. R/W road. | Narela (01) | North |
| 457 | 87-(ELD) | Tanda Bakhtawarpur Extn. Delhi 36 | Yes | No landmark (surrounding refernces) having shown on the LOP so could not be superimposed | Narela (01) | North |
| 458 | 1436 | Shiv Vihar, Shah bad Daultpur | Yes | Affected under 60.0m road R/W sec.28 | Not in 1639 list | Not in 1639 list |
| 459 | 236 | Abul Fazal Enclave, Block-E to N, New Delhi-25 | Yes | Affected under road 90 m R/W | Okhla(54) | South East |
| 460 | 571 | Ali Extn. Block A & B, Delhi | Yes | Affected by Integrated Freight Complex | Okhla(54) | South East |
| 461 | 1128 | Ali Vihar (Block- ABCDEFG&H) | Yes | Part of th the unauthorized colony is falling in IFC khadar | Okhla(54) | South East |
| 462 | 252 | Raja Puri Colony, Uttam Nagar, Palam | Yes | Affected under 30.0m Road R/W | Palam (37) | South West |
| 463 | 562 | Rajpuri Vishwas park Extn., Utam Nagar, Delhi (LOP) | Yes | Affected under 30.0m Road R/W | Palam (37) | South West |
| 464 | 569 | Manavir Enclave Extn. C-3 & I Block, Palam, New Delhi-45 | Yes | Affected under 45 m road R/W | Palam (37) | South West |
| 465 | 737 | Rajpuri (GKIMS Block) Palam, | Yes | Affected under 30.0m R/W | Palam (37) | South West |
| 466 | 875 | Durgapuri Dwarikapuri Palam Road | Yes | Affected under 45 mt road R/W | Palam (37) | South West |
| 467 | 891 | Bharat Vihar Raja Puri Uttam Nagar (Palam Village) | Yes | Affected under 30 mt. road R/W | Palam (37) | South West |
| 468 | 959 | Vijay Nagar A-I Block Palam Dabri Delhi-45 | Yes | Affected under 45 mt road R/W | Palam (37) | South West |
| 469 | 1038 | Raja Puri East Delhi | Yes | Affected under 30.0m road R/W . HT line as per LOP | Palam (37) | South West |
| 470 | 1346 | F-Block Sadh Nagar, Part-II (Nasirpur) | Yes | Affected under 30.0m R/W | Palam (37) | South West |
| 471 | 213 | Rajaathan Colony, West Patel Nagar, New Delhi | Yes | Fresh PT Survey Required | Patel Nagar (24) | West |
| 472 | 266 | Baljeet Nagar and Punjabi Basti, New Delhi-8 | Yes | Affected under 30.0m road R/W | Patel Nagar (24) | West |
| 473 | 1054 | Anand Parbat, Delhi | Yes | Fresh PT Survey Required | Patel Nagar (24) | Central |
| 474 | 1178 | Baljeet Nagar, Punjabi Basti Extn., near Nepali Mandir, Delhi-18 | Yes | Affected under 30.0m R/W | Patel Nagar (24) | West |
| 475 | 1394 | Ranjeet Nagar New Delhi-8 | Yes | Affected under 60 m R/W road | Patel Nagar (24) | West |
| 476 | 21-(LOP) | Baljeet Nagar, New Delhi-8 | Yes | Fresh PT Survey Required | Patel Nagar (24) | West |
| 477 | 85 | Mandawali, C-Block, Fajalpur, Unchepur | Yes | Affected under 30.0m Road R/W | Patparganj (57) | East |
| 478 | 112 | Shashi Garden, E-Block, Shahdara, Delhi-91 | Yes | Affected under 30.0m Road R/W | Patparganj (57) | East |
| 479 | 964 | Vinod Nagar (North A Block) Mandawali | Yes | Affected under 45 m road R/W | Patparganj (57) | East |
| 480 | 776 | Mandawali East Block Fajalpur Delhi-92 | Yes | Affected under 30.0m and 24.0 m Road R/W | Patparganj (57) | East |
| 481 | 907 | Chander Vihar Mandawali Fazalpur Extn. Delhi-92 | Yes | Affected under 30.0m and 24.0m Road R/W | Patparganj (57) | East |
| 482 | 922 | West Vinod Nagar D-Block Delhi-92 | Yes | Affected under 30.0m Road R/W | Patparganj (57) | East |
| 483 | 1199 | Pandav Nagar E & F Block (LOP) Delhi | Yes | Affected under 90.0m R/W | Patparganj (57) | East |
| 484 | 1207 | East Vinod Nagar R-Block Delhi-91 | Yes | Affected in 30.0 m Road R/W | Patparganj (57) | East |
| 485 | 10-(ELD) | E-Block, Mandawali Fazalpur, Unchepur, Delhi-92 | Yes | Affected under 24.0m r/w | Patparganj (57) | East |
| 486 | 63-(LOP) | Jan Chetna Sangam (Regd.), Mandawali Unchepur, Delhi-92 | Yes | Affected under 24.0m Road R/W | Patparganj (57) | East |
| 487 | 1115 | Manak Vihar Extn. Near Beri Wala Bagh Tihar Village Delhi-18 | Yes | Affected under 30.0m Road R/W | Rajori Garden (27) | West |
| 488 | 1543 | Narsingh Garden, Left out portion, Khyala | Yes | 30.0m road along Najafgarh drain is affected | Rajori Garden (27) | West |
| 489 | 267 | Budh Vihar Colony, Phase-I & II, Delhi. | Yes | Affected under 30.0m, 40.0m road R/W | Rithala (06) | North West |
| 490 | 347 | Vijay Vihar Phase -I, Near Rithala | Yes | Creating hinderance to 30.0 m R/W road | Rithala (06) | North West |

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LIST OF DDA HINDRANCES IN UNAUTHORISED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrance | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|--------------------------------------------------------------------------|-----------|----------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|------------|
| 491 | 552 | Paul Colony, North Rithala, Rohini, Delhi | Yes | Creating hindrance to 30.0 m R/W road | Rithala (06) | North West |
| 492 | 1369 | Budh Vihar Extn. Near Sector-23 & 24, Rohini, Rithala Road, Delhi-41 | Yes | Affected under 40.0m road R/W | Rithala (06) | North West |
| 493 | 1402 | Budh Vihar Phase-II, Rithala Near Rohini, Sect-24, Delhi-41 | Yes | Affected under 40.0m road R/W | Rithala (06) | North West |
| 494 | 60-(ELD) | Sri Enclave Village Pansali | Yes | Affected under 30.0m road R/W Sec. 32 | Rithala (06) | North West |
| 495 | 9-(ELD) | Extended Abadi of Village, Pehlad Pur Lal Dora | Yes | Affected under 60.0m road r/w sec. 31 | Rithala (06) | North |
| 496 | 97-(ELD) | Pooth Katan Extn. | Yes | Affected under 40.0m road R/W sec.20 | Rithala (06) | North West |
| 497 | 208 | Sangam Vihar, Block-J New Delhi | Yes | Falling in Regional Park | Sangam Vihar (49) | South |
| 498 | 210 | Gyan Jyoti Budh Vihar, J-3, Sangam Vihar | Yes | Proposed road 30 mtr. R/W. | Sangam Vihar (49) | South |
| 499 | 350 | Sangam Vihar, Block-I-II, New Delhi | Yes | Affected under widening of 30.0m road R/W (Falling in Regional Park) | Sangam Vihar (49) | South |
| 500 | 359 | Sangam Vihar, H-Block Gali No-16 & 17. | Yes | Falling in Regional Park | Sangam Vihar (49) | South |
| 501 | 429 | Sangam Vihar, J-2 B, Block | Yes | Falling in Regional Park | Sangam Vihar (49) | South |
| 502 | 433 | Sangam Vihar, D-Block, Delhi-62 | Yes | Fresh PT Survey Required / (also Falling in Regional Park) | Sangam Vihar (49) | South |
| 503 | 563 | Sangam Vihar, J-Ist, New Delhi-62 | Yes | Proposed road 30 mtr. R/W. | Sangam Vihar (49) | South |
| 504 | 603 | D block Sangam Vihar Colony, New Delhi | Yes | Falling in Regional Park | Sangam Vihar (49) | South |
| 505 | 621 | Jawahar Park, Khanpur, Deoli Road, ABCD & E Block, New Delhi | Yes | Affected under widening 30.0mtr road RCW | Sangam Vihar (49) | South |
| 506 | 848 | Sangam Vihar Block K-1 New Delhi-62 | Yes | Falling in Regional Park | Sangam Vihar (49) | South East |
| 507 | 865 | Sangam Vihar K-Block Near Batra Hospital M.B.Road, Delhi-62 | Yes | Falling in Regional Park | Sangam Vihar (49) | South East |
| 508 | 985 | Sangam Vihar I-Block Delhi-62 | Yes | Falling in Regional Park | Sangam Vihar (49) | South East |
| 509 | 1043 | Sangam Vihar, J-2 B, Tuglakabad, Delhi | Yes | Falling in Regional Park | Sangam Vihar (49) | South East |
| 510 | 1221 | Sangam Vihar E-Block Delhi-62 | Yes | Affected under widening of 30.0m road ROW (Falling in Regional Park) | Sangam Vihar (49) | South East |
| 511 | 1256 | Sangam Vihar F-2 Block Hamdard Near Batra Hospital, M.B.Road, | Yes | Falling in Regional Park | Sangam Vihar (49) | South East |
| 512 | 1336 | Sangam Vihar F-1 Block, New Delhi | Yes | Affected under widening of 30.0m road R/W (Falling in Regional Park) | Sangam Vihar (49) | South East |
| 513 | 1354 | Sangam Vihar G-Block ND | Yes | Falling in Regional Park | Sangam Vihar (49) | South East |
| 514 | 1552 | Sangam Vihar, G-I, Gali No.18, New Delhi-62 | Yes | Falling in Regional Park | Sangam Vihar (49) | South |
| 515 | 12-(ELD) | Village Khanpur & Khirki, Defence Service Enclave, Khanpur, New Delhi-62 | Yes | proposed 30.0m road r/w | Sangam Vihar (49) | South East |
| 516 | 25-(ELD) | Harijan Nandan Basti Lal Kuan, M.B.Road, New Delhi-44 | Yes | Affected under proposed of 100.0m road R/W | Seemapuri (63) | Shahdara |
| 517 | 1-(LCP) | Primary School Block, Near Dishad Garden Residential Colony | Yes | Affected under 24.0m r/w | Shahdara (62) | Shahdara |
| 518 | 1503 | Subhash Park Extn. Navin Shahdara, Delh | Yes | Affected in 45.72m Road R/W | Sultanpur Mazra (10) | North West |
| 519 | 630 | Layout plan of Sultan pur Mazra Extn., (East) | Yes | Fresh PT Survey Required | | |
| 520 | 422 | New Ashok Nagar, Delhi-96 | Yes | Affected under 45.0 mtr road R/W The colony may be considered after leaving the road R/W of this 45 m R/W road as per alignment plan. | Trilokpuri (55) | East |
| 521 | 425 | New Ashok Nagar, C-Block, Delhi-96 | Yes | Affected under 45.0 mtr Road R/W The colony may be considered after leaving the road R/W of this 45 m R/W road as per alignment plan. | Trilokpuri (55) | East |
| 522 | 87B | New Ashok Nagar Block E & D (D&E) New Delhi-96 | Yes | Affected under 45.0m and 24.0m Road R/W The colony may be considered after leaving the road R/W of this 45 m R/W road as per alignment plan. | Trilokpuri (55) | East |
| 523 | 998 | New Ashok Nagar C-II Block Delhi-96 | Yes | Affected under 45.0m road r/w | Trilokpuri (55) | East |
| 524 | 1048 | New Ashok Nagar Block C-1 Delhi-96 | Yes | Affected under 45m Road R/W and Community Centre | Trilokpuri (55) | East |
| 525 | 1217 | Kotla Village Extn., Mayur Vihar Ph-1 Delhi-91 | Yes | Partly affected under 30.0m Road R/W | Trilokpuri (55) | East |
| 526 | 1369 | Left out portion of Parlap Nagar Near Mayur Vihar Delhi | Yes | Affected under 30.0m Road R/W | Trilokpuri (55) | East |
| 527 | 115-(ELD) | Kotla Village Extn. Delhi 91 | Yes | Affected under 30.0m Road R/W | Trilokpuri (55) | East |
| 528 | 906 | Puz Pahladpur M. B. Road N.D-44 | Yes | Falling in Regional Park | Tughlakabad (52) | South East |
| 529 | 1246 | Vishwakarma Colony M.B.Road Puz Pahladpur Delhi-44 | Yes | Falling in Regional Park | Tughlakabad (52) | South East |
| 530 | 1247 | Vishwakarma Colony B-Block M.B.Road Puz Pahladpur Delhi-44 | Yes | Falling in Regional Park | Tughlakabad (52) | South East |
| 531 | 1483 | Village Lal Kuan, Block-D, Chungi No.3 & Block A. B Puz Pehlad Pur | Yes | Falling in Regional Park | Tughlakabad (52) | South East |
| 532 | 1492 | Village Lal Kuan, Block-A to J, Mehrauli Badarpur Road, New Delhi-44 | Yes | Falling in Regional Park | Tughlakabad (52) | South East |
| 533 | 1495 | K-Block, Harijan Nandan Basti Lal Kuan, MB Road, Delhi-44 | Yes | Affected under proposed 100.0m road R/W | Tughlakabad (52) | South East |

(36)

LIST OF DDA HINDRANCES IN UNAUTHORISED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrance | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|---------------------------------------------------------------------|-----------|------------------------------------------------------------------------------------------------|-----------------------|------------|
| 534 | 1604 | Puf Pahladpur M.B. Road, New Delhi-44 | Yes | Falling in Regional Park | Tughlakabad (52) | South East |
| 535 | 344 | Sanjay Enclave, Uttam Nagar, (Bindapur) | Yes | Affected under 30 mtr road R/W | Uttam Nagar (32) | South West |
| 536 | 356 | Matiala Extn., (Guru Harikrishan, Patam Nagar/Uttam Nagar) | Yes | Affected under road 30.0m R/W | Uttam Nagar (32) | West |
| 537 | 416 | Kesho Ram Park (Near Bindapur) Village. | Yes | Affected under 30.0m R/W | Uttam Nagar (32) | South West |
| 538 | 424 | B-2 Block, Nand Ram Park Bhagat Enclave, Uttam Nagar, Delhi-70. | Yes | Affected under 30.0m R/W | Uttam Nagar (32) | South West |
| 539 | 447 | Jain Park, Uttam Nagar. | Yes | Affected under 30 mtr road R/W | Uttam Nagar (32) | West |
| 540 | 555 | Sewak Park Extn., Near Rama Park Bus Stop, Uttam Nagar | Yes | Affected under 60 mtr road R/W | Uttam Nagar (32) | West |
| 541 | 708 | Bhagwati Garden, Nawada | Yes | Affected under road widening 60.0m main Najafgarh road | Uttam Nagar (32) | West |
| 542 | 750 | Uttam Nagar T A Block (Bindapur) | Yes | Affected under 30.0m Road R/W | Uttam Nagar (32) | South West |
| 543 | 756 | Om Vihar Park -IA, Shiv Shankar Road Uttam Nagar New Delhi-59 | Yes | Affected under road 60.0m R/W | Uttam Nagar (32) | West |
| 544 | 784 | Sainik Enclave (Raksha Enclave) Sector-1, Mohan Garden, New Delhi | Yes | Affected under road 30.0m R/W | Uttam Nagar (32) | West |
| 545 | 797 | Vishu Vihar V-Block Sect-A Uttam Nagar | Yes | Affected under 30.0m road R/W | Uttam Nagar (32) | South West |
| 546 | 893 | Uttam Nagar U-Block, Bindapur Matiyala Road, New Delhi-59. | Yes | Affected under 30.0m road R/W | Uttam Nagar (32) | South West |
| 547 | 1010 | Vikas Vihar Q-Block, Uttam Nagar, (Bindapur) | Yes | Affected under 30.0m road R/W | Uttam Nagar (32) | South West |
| 548 | 1035 | Vipin Garden near Kakrola More, Nawada | Yes | Affected under road 60.0m R/W | Uttam Nagar (32) | West |
| 549 | 1153 | R.W.A, Bhagwati Vihar m, V Block, Uttam Nagar, Delhi. | Yes | Fresh PT survey Required | Uttam Nagar (32) | West |
| 550 | 1249 | Bakkarwala Extn. Bakkarwala, New Delhi-51 | Yes | Affected under road widening 38.0m Nangloi - Najafgarh road | Uttam Nagar (32) | West |
| 551 | 1283 | Vipin Garden Extn. Uttam Nagar, Delhi-59 | Yes | Affected under road 60.0m R/W (Hindrances marked details is on the plan) | Uttam Nagar (32) | West |
| 552 | 1352 | Armar Shopping Complex, Uttam Nagar, Delhi | Yes | Affected under 60.0m R/W | Uttam Nagar (32) | West |
| 553 | 1421 | Mohan Garden C-Block | Yes | Affected under 60.0m R/W | Uttam Nagar (32) | West |
| 554 | 1425 | Main Bharat Garden, (Matiala) | Yes | Affected under 30.0m Road R/W | Uttam Nagar (32) | West |
| 555 | 1433 | Rama Park, C-Block, Uttam Nagar, New Delhi-59 | Yes | Fresh PT Survey Required | Uttam Nagar (32) | South West |
| 556 | 1437 | Indra Park Extn. Part-I. | Yes | Affected under 30 mtr road R/W | Uttam Nagar (32) | West |
| 557 | 1448 | Vikas Nagar, Phase-IV, Hastal, Uttam Nagar, New Delhi. | Yes | Affected under 36 mtr road R/W. | Uttam Nagar (32) | West |
| 558 | 1453 | Shyam Park, M-B/Jock, Nawada, New Delhi-59 | Yes | Affected under road 60.0m R/W | Uttam Nagar (32) | West |
| 559 | 1504 | Anand Vihar, Gurpreet Nagar, R-Block, Part-I, Uttam Nagar, Delhi-59 | Yes | Affected under 60.0m R/W | Uttam Nagar (32) | West |
| 560 | 1529 | Jai Bharat Enclave, Kakrola More, Uttam Nagar | Yes | Affected under road 60.0m R/W | Uttam Nagar (32) | West |
| 561 | 1555 | Roshan Vihar, Kakrola road, Najafgarh, (Maqsoodabad). | Yes | Fresh PT Survey Required / In UD Wobatte list it is Uttam Nagar, A-1, 2, 3 Block, Hastal Road. | Uttam Nagar (32) | South West |
| 562 | 1570 | Shanti Park, Uttam Nagar, Hastal. | Yes | Affected under 60.0m R/W (Hindrances marked details is on the plan) | Uttam Nagar (32) | West |
| 563 | 1585 | G-1 Block, Goverdhan Park, Uttam Nagar | Yes | Affected under road widening 60.0m main Najafgarh road | Uttam Nagar (32) | West |
| 564 | 24-(LOP) | Mohan Nagar Panikha Road New Delhi 46 | Yes | Affected under 30.0m Road R/W | Uttam Nagar (32) | South West |
| 565 | 51-(ELD) | Bindapur Extended, Abadi, (Bindapur) | Yes | Affected under 30.0m Road R/W | Uttam Nagar (32) | South West |
| 566 | 4 | Kotla Vihar Phase -II, Tilangpur, Kotla, Delhi-43 | Yes | Affected under road widening 45.0m along Najafgarh drain | Vikasपुरी (31) | West |
| 567 | 256 | Ranhaulia Vihar, Nangloi, New Delhi-41 | Yes | Affected under road widening 45.0 m along Najafgarh drain | Vikasपुरी (31) | West |
| 568 | 498 | Deep Enclave, Vikas Nagar Hastal. | Yes | Affected under road 45.0m R/W | Vikasपुरी (31) | West |
| 569 | 527 | Kotla Vihar Ph-II, (Vidyapati Nagar), Nangloi, Delhi | Yes | Fresh PT Survey Required. | Vikasपुरी (31) | West |
| 570 | 643 | Shiv Ram Extn., Pt-II, Najafgarh road, Nangloi. | Yes | Affected Under road 36.0m R/W | Vikasपुरी (31) | West |
| 571 | 763 | Chanchal Park Part I & II Nangloi Delhi-41 | Yes | Fresh PT Survey Required | Vikasपुरी (31) | West |
| 572 | 780 | Raksha Enclave Sainik Enclave, Sector-1, Mohan Garden. | Yes | Affected under road 30.0m R/W | Vikasपुरी (31) | West |
| 573 | 1003 | Shiv Vihar West Ranholia Road Vikas Nagar Delhi-59 | Yes | Affected under road 30.0m R/W | Vikasपुरी (31) | West |
| 574 | 1005 | Kotla Vihar, Phase -I, Nangloi Najafgarh Road | Yes | Affected under road 36.0m R/W | Vikasपुरी (31) | West |
| 575 | 1059 | Akash Vihar, Ranholia, Nangloi, Najafgarh Road. | Yes | Affected under road 45.0m R/W | Vikasपुरी (31) | West |
| 576 | 1098 | Pardhan Enclave Baprola Vihar Hastal, Delhi | Yes | Affected under 60 0 mtr R/W | Vikasपुरी (31) | West |
| 577 | 1248 | Amrita Puri, Ranhaulia, Nilothi Road, Nangloi Delhi-41 | Yes | Affected under road 45.0m R/W | Vikasपुरी (31) | West |
| 578 | 1342 | Amrita Puri, Block-C, Ranhaulia Safipur | Yes | Affected under road widening 45.0 m R/W along Najafgarh Drain | Vikasपुरी (31) | West |

LIST OF DDA HINDRANCES IN UNAUTHORISED COLONIES

| S.No. | Regn. No. | Name of Unauthorized Colonies | Hindrance | Remarks/details of Hindrance | Assembly Constituency | District |
|-------|-----------|--------------------------------------------------------------------------|-----------|------------------------------------------------------------------|-----------------------|----------|
| 579 | 1365 | Brahm Puri Cly-193 Block C Nangloi Najafgarh Rd. Safipur Ranhola, Delhi | Yes | Affected under road 36.0m R/W | Vikasपुरी (31) | West |
| 580 | 1435 | Pratap Vihar, Safipur Ranhola, Najafgarh Road. | Yes | Affected under road 36.0m R/W | Vikasपुरी (31) | West |
| 581 | 1447 | Naihan Vihar, Village Ranhola, Najafgarh New Delhi-41 | Yes | Affected under road 45.0m R/W | Vikasपुरी (31) | West |
| 582 | 1496 | Chanchal Park, Main Nangloi- Najafgarh Road, Delhi | Yes | Fresh PT Survey Required | Vikasपुरी (31) | West |
| 583 | 1531 | Ganga, Ram Park, Village Ranhola, Nangloi, New Delhi-41 | Yes | Affected under road 36.0 m R/W | Vikasपुरी (31) | West |
| 584 | 1533 | Laxmi Park, Ranhola Extn., Phase-I, Nangloi, Delhi | Yes | Affected under road 36.0m R/W | Vikasपुरी (31) | West |
| 585 | 120-(ELD) | Gram Sudhar Samiti, Post Najafgarh. | Yes | Fresh PT Survey Required | Vikasपुरी (31) | West |
| 586 | 512 | Baprola Extn. Baprola Village, Delhi-43 | Yes | Affected under road widening 36.0m Nangloi- Najafgarh Road | Vikasपुरी (31) | West |
| 587 | 635 | Brahm Puri Colony, Phase-I, Ranhola, Nangloi, Najafgarh, Road | Yes | Affected under road 36.0m R/W | Vikasपुरी (31) | West |
| 588 | 751 | I.G.Colony, Kurwar Singh Nagar-II Ranhola Delhi-41 | Yes | Affected under road 45.0m R/W | Vikasपुरी (31) | West |
| 589 | 1297 | Sainik Vihar Phase-III Mohan Garden | Yes | Affected under road 45m R/W | Vikasपुरी (31) | West |
| 590 | 1455 | Akash Vihar, Baprola, Bakkarwala More, | Yes | Affected under road 36.0 m R/W | Vikasपुरी (31) | West |
| 591 | 1475 | Shiv Vihar (Near Vikas Nagar), New Delhi-59 | Yes | Affected under (Detail of Hindrance is not given) | Vikasपुरी (31) | West |
| 592 | 1521 | Harphool Vihar, Jai Vihar Ph-III A, Baprola Vill., Nangloi, New Delhi-43 | Yes | Affected under road 38.0m R/W | Vikasपुरी (31) | West |
| 593 | 830 | Madhu Vihar, I.P. Extn., Delhi-92 | Yes | Affected under 45.0m, 30.0 and 24.0m Road R/W (community centre) | Vishwas Nagar (59) | East |
| 594 | 938 | New Sanjay Amar Colony Vishwas Nagar Delhi-32 | Yes | Affected under 24.0m Road R/W | Vishwas Nagar (59) | Shahdara |
| 595 | 1350 | Village Gajipur Delhi-96 | Yes | Affected under 60.0m r/w road no. 56 N.H. 24 | Vishwas Nagar (59) | East |
| 596 | 1356 | Vishwas Nagar Block No.17, Shahdara Delhi-32 | Yes | Affected under 24m Road R/W | Vishwas Nagar (59) | Shahdara |
| 597 | 46-(LOP) | Ayaz Nagar (Harianjan Basti) Karkardooma, Delhi-52 | Yes | Affected under 24.0m Road R/W and 66KV ESS | Vishwas Nagar (59) | Shahdara |
| 598 | 53-(ELD) | East Azad Nagar, Delhi-51 | Yes | Affected under 30.0m Road R/W | Vishwas Nagar (59) | Shahdara |
| 599 | 69-(ELD) | Hasanpur Delhi 92 | Yes | Affected under 45.0m Road R/W | Vishwas Nagar (59) | East |

(28)

ANNEXURE - 'B'

489/c

Government of National Capital Territory of Delhi
Urban Development Department
10th Level, Delhi Secretariat, New Delhi-110 002

No. F.1-33/UC/UD/Policy/07/part file/CD-021297485/

Dated: 10-3-2016

350-361

ORDER

Subject: Allotment of unauthorised colonies to the Executing Agencies in respect of road and drainage work as per guidelines/ instructions for development works in unauthorised colonies

Reference: (i) F.No. 627/UC/2012/CD-021186912/1296-1307 dated 15.10.2015
(ii) F.No. 1-33/UC/UD/Policy/07/Pl. File/114-126 dated 20.01.2016

In partial modification of letter No. 627/UC/2012/CD-021186912/1296-1307 dated 15.10.2015 vide which unauthorised colonies were allocated to various Executing Agencies for carrying out road and drainage work in all the 1639 UCs (1797 with parts), it has now been decided, on such communication dated 04.03.2016 from Hon'ble Minister (Industries), Government of NCT of Delhi, that in order to avoid confusion due to multiplicity of authorities resulting in duplicacy of works, lack of uniform quality and standards in the maintenance and development works, Development Works be assigned to DSIIDC as the sole agency for execution of all such works in all the unauthorised colonies in future. However, no ongoing works will be taken over by the DSIIDC as it may lead to confusion.

2. It is, further, reiterated that each executing agency (other than DSIIDC) working in a particular unauthorised colony, shall prepare an account of development works carried out in all the unauthorised colonies (with physical and financial status UC wise), estimates developed for future works, if any, records along with certified copies of vouchers and expenditure statement and transmit the same to DSIIDC. It must be ensured that the works are carried out in accordance with the Guidelines dated 19.12.2012 (as modified on 17.01.2013 and clarified on 15.04.2013) and further

(39)

modified vide letter No. 627/UC/2012/CD-021186912/1672-1684 dated 29.12.2015 and also as per the order dated 20.01.2016 referred above of this department. A copy of whole set of these Guidelines has already been sent to the Executing Agencies vide reference letter dated 29.12.2015.

3. This issues with the prior approval of the Hon'ble Minister of Urban Development/ Deputy Chief Minister, Government of NCT of Delhi.

Yours faithfully,

M. K. Sharma
10/13/16
(A.P. Sharma)

Deputy Secretary (UC)

Copy for necessary action to :-

- (i) Commissioner, North DMC, Dr.SPM Civic Centre, Minto Road, New Delhi.
- (ii) Commissioner, South DMC, Dr.SPM Civic Centre, Minto Road, New Delhi.
- (iii) Commissioner, East DMC, Udyog Bhawan, Patparganj Industrial Area, Delhi.
- (iv) Principal Secretary, PWD, 5th Level, Delhi Secretariat, I.P.Estate, New Delhi
- (v) Principal Secretary (I&FC), 5/9 Underhill Road, Delhi -110 054
- (vi) Managing Director, DSIDC, N-Block, Connaught Place, New Delhi

No. F.1-33/UC/UD/Policy/07/part file/CD-021297485/

Dated: 10-3-2016

350-361

Copy for information to :-

- (i) Principal Secretary to Hon'ble Chief Minister, 3rd Level, Delhi Sectt, New Delhi
- (ii) Secretary to Hon'ble DCM/Minister of UD, 6th Level, Delhi Sectt, New Delhi
- (iii) Secretary to Hon'ble Minister (Industries), Government of NCT of Delhi
- (iv) Special Secretary (UD-II/Plg), UD Department, GNCTD, New Delhi
- (v) Director (Planning), Planning Department, GNCTD, 6th Level, Delhi Sectt, New Delhi
- (vi) PS to Pr. Secretary (UD), UD Department, GNCTD, New Delhi

M. K. Sharma
10/13/16
(A.P. Sharma)

Deputy Secretary (UC)

(41)
(40) ANNEXURE 'C' 05UC/18

13/c

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF URBAN DEVELOPMENT
(UNAUTHORISED COLONIES CELL)
10th LEVEL DELHI 'C' WING DELHI SACHIVALAYA
IP ESTATE NEW DELHI-110002

F. No.1-33/UC/UD/Policy/Part File/ 3030-3044

Dated: 23-10-2017

ORDER

Pursuant to approval of Cabinet vide decision No. 2506 dated 06.09.2017, it is decided to entrust the development works in Unauthorized Colonies to Irrigation & Flood Control Department (I&FC) in addition to Delhi State Industrial and Infrastructure Corporation Ltd. (DSIIDC) in a partial modification of Order No. F. No.1-33/UC/UD/Policy/ 07/ Part File/ CD- 021297485/350-361 dated 10/03/2016 vide which development works in Unauthorized Colonies were allocated to the DSIIDC as sole agency for execution of all development works in the Unauthorized Colonies.

Rest of the contents of the Order dated 10/03/2016 will remain the same.

This issues with prior approval of Hon'ble Lt. Governor, Delhi.

Su.
23/10/17
(Lakshmi Krishnan)
Deputy Secretary (UC Cell)

Copy to:-

1. The Secretary, I&FC Department, 5/9 Under Hill Road, Delhi.
2. The Managing Director, DSIIDC, Connaught Place, New Delhi.
3. The Principal Secretary, PWD, 5th Level, Delhi Sectt., Delhi.
4. The Commissioner, SDMC, Civic Centre, Minto Road, New Delhi.
5. The Commissioner, NDMC, Civic Centre, Minto Road, New Delhi.
6. The Commissioner, EDMC, Udyog Bhawan, Patparganj, Delhi.
7. The CEO, Jal Board, Varunalaya Jhandewalan, Delhi
8. The CEO, NDPL, Kingsway Camp, Delhi.
9. The CEO, BSES, Nehru Place, New Delhi.
10. The CEO, BYPL, Karkardooma, New Delhi.
11. The Deputy Director (Plg) UD Department, GNCT of Delhi.

Copy for information to:-

1. The Principal Secretary to Hon'ble Lt. Governor, Raj Niwas, Delhi.
2. The Special Secretary to Hon'ble Chief Minister, Govt. of NCT of Delhi.
3. The Secretary to Hon'ble Minister UD, 7th level, Delhi Sectt., New Delhi.
4. The PS to Principal Secretary, UD, 9th level, Delhi Sectt., New Delhi.

Su.
23/10/17
(Lakshmi Krishnan)
Deputy Secretary (UC Cell)

OFFICE OF MINISTER OF POWER, PWD,
UD, HEALTH, INDUSTRIES & HOME
GOVT. OF DELHI: DELHI SECRETARIAT
ROOM NO.702: 7TH LEVEL: 'A' WING
I.P. ESTATE: NEW DELHI

18 ANNEXURE - D

ANNEXURE

R3/4

12/17

As per U.O.No.minhealth/2017/10318 dated 9/11/2017, the execution of developmental works in unauthorized colonies has been entrusted to I&FC Department, in addition to DSIIDC.

In order to ensure quality and to ascertain that the quantity of work executed is exact, it is imperative that uniform standards/procedures are to be adopted for execution of the said works.

Accordingly, it is requested that I&FC Department be instructed to adopt the same standards/procedures being followed by the DSIIDC with proper accounting as stipulated in the SOP No.DSIIDC/CE-1/2017/F-64/487 dated 29/11/2017 issued by the Chief Engineer-I, DSIIDC. A copy of the said SOP is enclosed for reference and circulation please.

S-11

30 NOV 2017
minhealth/11107-09
Dy. No. 632424

Encl:- As above.

30 NOV 2017
632424
Dy. No.

(SATYENDAR JAIN)
MINISTER (UD/INDUSTRIES)
30/11/2017

HON'BLE MINISTER (DEVELOPMENT/I&FC DEPARTMENT)
U.O.No. minhealth/2017/11107-09 dated the 30Nov., 2017.

Copy for information to:-

- 1. Pr. Secretary (UD), GNCTD
- 2. Secretary (I&FC), GNCTD

file

AA
7/12/17
BSC(UD)
SC(UD)

207/MS/UC/UD
04-12-17
MS & Co
4/12/17

05.12.17
S. Singh

62

19

OFFICE OF MINISTER OF POWER, PWD,
UD, HEALTH, INDUSTRIES & HOME
GOVT. OF DELHI: DELHI SECRETARIAT
ROOM NO.702: 7TH LEVEL: 'A' WING
I.P. ESTATE: NEW DELHI

It has been conveyed to both the Chief Engineers, I&FC Department, present in the meeting held in my chamber today i.e.9/11/2017 that the new developmental works in unauthorized colonies in the following Assembly Constituencies shall be undertaken by I&FC Department with immediate effect:-

| Sl.No. | Name of Assembly Constituency |
|--------|-------------------------------|
| 1. | Mustafabad/AC-69 |
| 2. | Ambedkar Nagar/AC-48 |
| 3. | Tughalkabad/AC-52 |
| 4. | Okhla/AC-54 |
| 5. | Kondli/AC-56 |
| 6. | Vishwas Nagar/AC-59 |
| 7. | Seemapuri/AC-63 |
| 8. | Rohtas Nagar/AC-64 |
| 9. | Shalimar Bagh/AC-14 |
| 10. | Sultanpur Majra/AC-10 |
| 11. | Janakpuri/AC-30 |
| 12. | Mehrauli/AC-45 |
| 13. | Patparganj/AC-57 |
| 14. | Chandni Chowk/AC-20 |
| 15. | Malviya Nagar/AC-43 |
| 16. | Greater Kailash/AC-50 |
| 17. | Kasturba Nagar/AC-42 |
| 18. | Jangpura/AC-41 |
| 19. | R.K. Puram/AC-44 |
| 20. | Wazirpur/AC-17 |
| 21. | Timarpur/AC-03 |
| 22. | Model Town/AC-18 |
| 23. | Mangol Puri/AC-12 |
| 24. | Karol Bagh/AC-23 |
| 25. | Patel Nagar/AC-24 |
| 26. | Adarsh Nagar/AC-04 |
| 27. | Madipur/AC-26 |
| 28. | Moti Nagar/AC-25 |
| 29. | Rajouri Garden/AC-27 |
| 30. | Nangloi Jai/AC-11 |
| 31. | Laxmi Nagar/AC-58 |
| 32. | Ghonda/AC-66 |
| 33. | Trilok Puri/AC-55 |
| 34. | Shahdara/AC-62 |

The Assembly Constituencies where developmental works in unauthorized colonies are being undertaken by the DSIIDC are as under:-

| Sl.No. | Name of Assembly Constituency |
|--------|-------------------------------|
| 1. | Narela/AC-1 |
| 2. | Burari/AC-2 |
| 3. | Badli/AC-5 |
| 4. | Rithala/AC-6 |
| 5. | Bawana/AC-7 |
| 6. | Mundka/AC-8 |

contd...2/-

(43)

-2-

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| | |
|-----|---------------------|
| 7. | Kirari/AC-9 |
| 8. | Rohini/AC-13 |
| 9. | Vikas Puri/AC-31 |
| 10. | Uttam Nagar/AC-32 |
| 11. | Dwarka/AC-33 |
| 12. | Matlala/AC-34 |
| 13. | Najafgarh/AC-35 |
| 14. | Bijwasan/AC-30 |
| 15. | Palam/AC-37 |
| 16. | Deoli/AC-47 |
| 17. | Badarpur/AC-53 |
| 18. | Gokal Puri/AC-68 |
| 19. | Karawal Nagar/AC-70 |
| 20. | Chattarpur/AC-46 |
| 21. | Krishna Nagar/AC-60 |
| 22. | Badarpur/AC-67 |
| 23. | Delhi Cantt./AC-38 |
| 24. | Sangam Vihar/AC-49 |
| 25. | Gandhi Nagar/AC-61 |

Accordingly, it is hereby directed that necessary instructions may be issued to the I&FC Department that tenders are to be floated for the execution of the developmental works on the basis of the estimates already prepared by DSIIDC or by framing new estimates by 15/12/2017. However, the works which are under progress in different unauthorized colonies will be completed by DSIIDC.

S. K. Jain
(SATYENDAR JAIN)
MINISTER (UD/INDUSTRIES)
09/11/2017

PR SECRETARY (UD)

U.O. No. minhealth/2017/031P dated the 9th Nov., 2017.

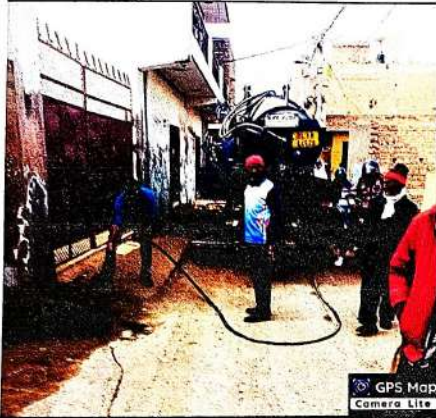
Copy for information to:-

1. Hon'ble Minister of I&FC Department
2. Pr. Secretary, I&FC Department
3. MD DSIIDC

//TRUE COPY//

44

ANNEXURE - E



Shop No. D-68, near Baba Balaknath Mandir, Sharma Enclave, Mubarak Pur, Inder Enclave, Mubarakpur Dabas, New Delhi, Delhi, 110081, India

Latitude: 28.715131666666668° Longitude: 77.04657°
 Local 11:08:34 AM Altitude 215 meters
 GMT 05:38:14 AM Wednesday, 21.01.2026



Ground Floor, near Baba Balak Nath Mandir, Sharma Enclave, Inder Enclave, Village-Mubarkpur, New Delhi, Delhi, 110081, India

Latitude: 28.715196666666664° Longitude: 77.04706166666666°
 Local 08:58:78 AM Altitude 215 meters
 GMT 03:28:18 AM Friday, 23.01.2026

SHARMA COLONY



Ground Floor, near Baba Balak Nath Mandir, Sharma Enclave, Inder Enclave, Village-Mubarkpur, New Delhi, Delhi, 110081, India

Latitude: 28.7151549999999996° Longitude: 77.04709166666666°
 Local 08:57:56 AM Altitude 215 meters
 GMT 03:27:56 AM Friday, 23.01.2026



28W+4RC, Mubarak Pur, Phase II, Rohini, New Delhi, Delhi, 110081, India

Latitude: 28.715171666666667° Longitude: 77.04675999999999°
 Local 11:07:16 AM Altitude 215 meters
 GMT 05:37:16 AM Wednesday, 21.01.2026

SHARMA COLONY

ANNEXURE E



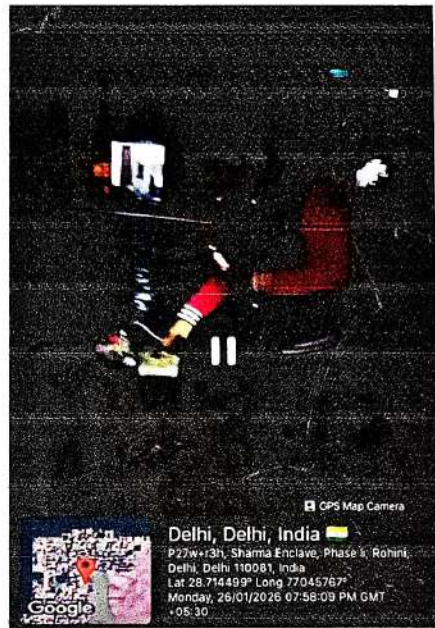
Sharma COLONY



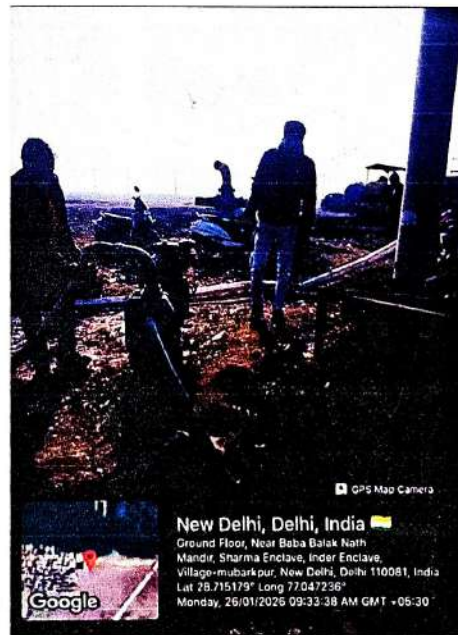
Sharma COLONY

48

ANNEXURE E



Sharma Colony

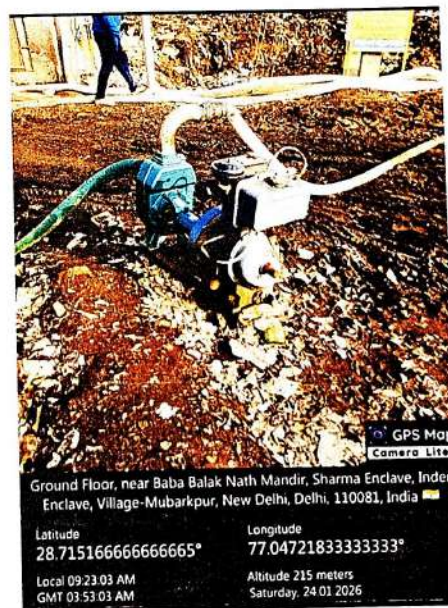
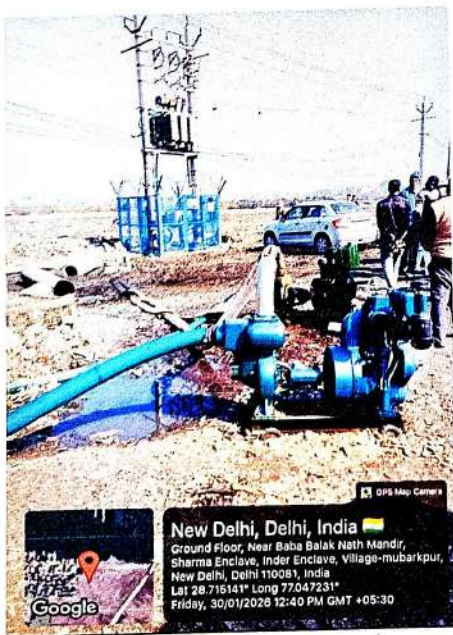


Sharma Colony

ANNEXURE E

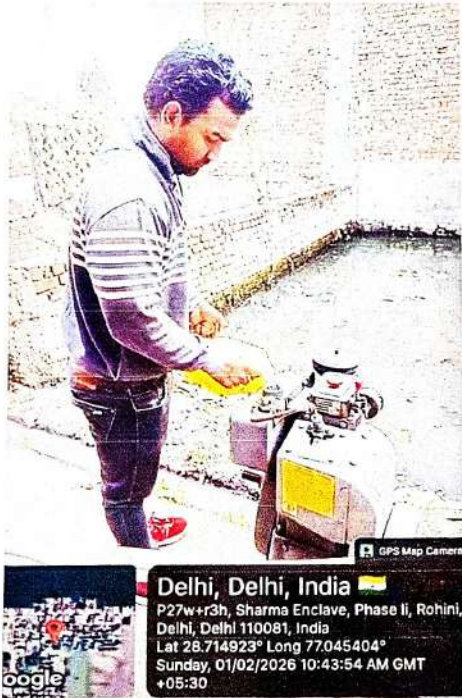


Sharma colony



Sharma colony

ANNEXURE E

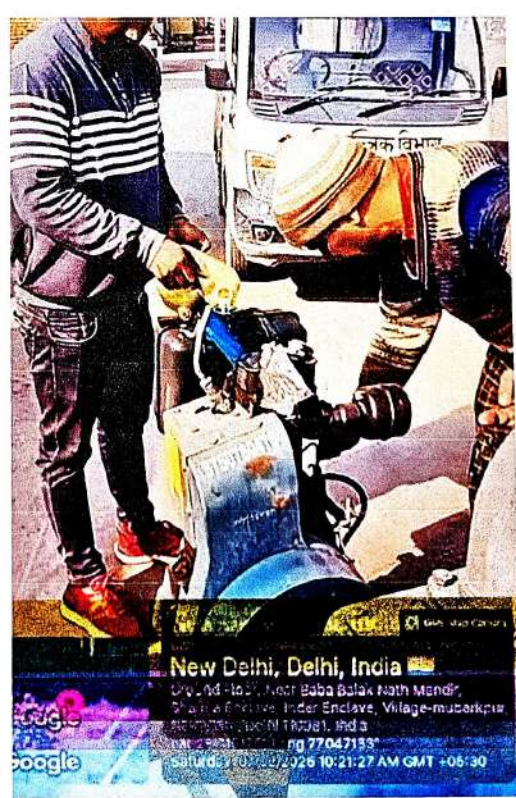
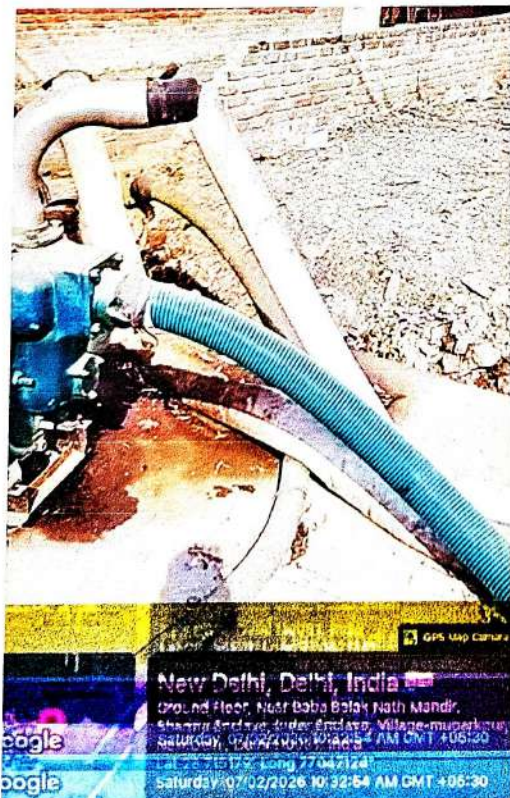


SHARMA COLONY



SHARMA COLONY

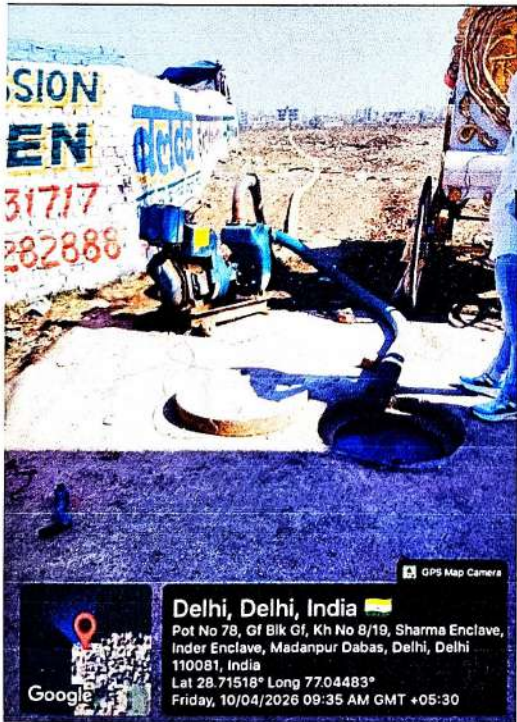
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SHARMA COLONY

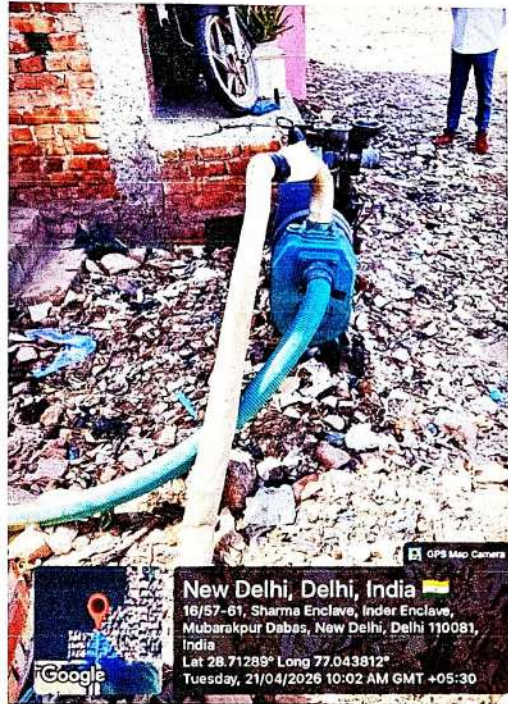
(47)

ANNEXURE B

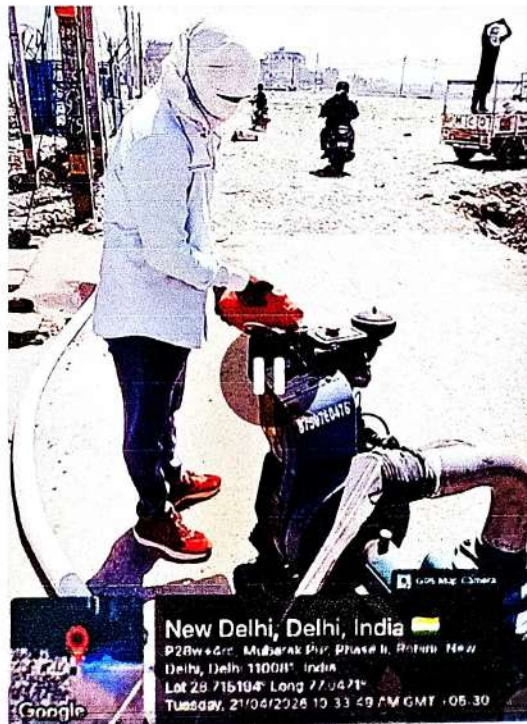
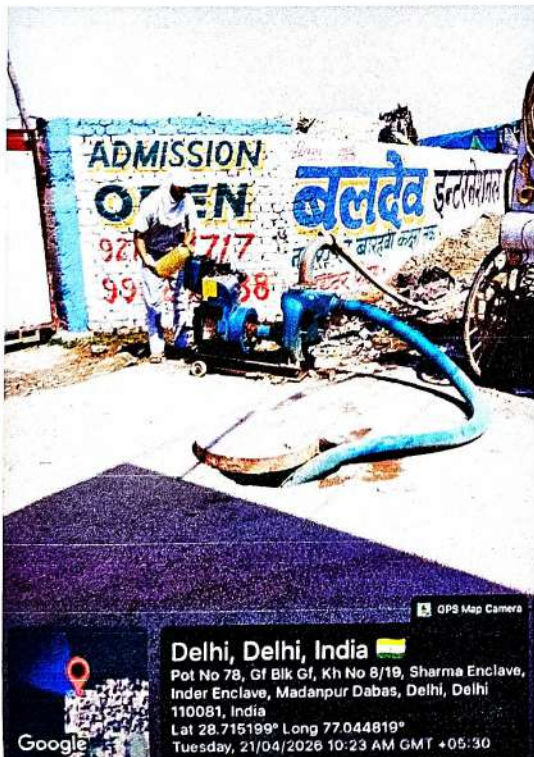


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ANNEXURE E



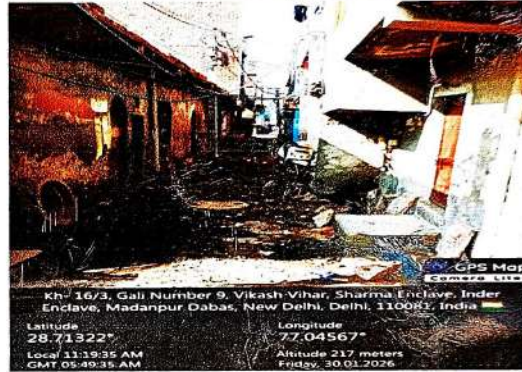
SHARMA COLONY



ANNEXURE E

BEFORE

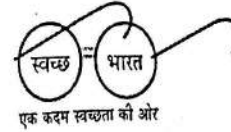
AFTER



SHARMA COLONY



(49)
 MUNICIPAL CORPORATION OF DELHI
 OFFICE OF THE EXECUTIVE ENGINEER (M)-II/R
 F-2, BLOCK, MANGOLPURI, OUTER RING ROAD
 NEW DELHI-110083
 Email ID: eemilrz@gmail.com



ANNEXURE - 'F'

No. EE (M)-II/RZ/2025-26/1286

Dated: 3/2/26

Subject:- Water Logging issue and Purposed Remediation in Sharma Enclave.

The Sharma Enclave is an unauthorized residential settlement, encircled by land designated under the jurisdiction of the Delhi Development Authority (DDA). Historically, the topography surrounding the enclave was characterized as low-lying, with minimal natural drainage gradients, resulting in poor drainage management. As a consequence, domestic wastewater generated within the enclave — including grey water from households — accumulated on the adjacent DDA-owned land due to the absence of a formal outfall system or sewerage infrastructure. Recently DDA has initiated land filling that raise surrounding elevation by 5-6 feet creating a topographical depression where domestic grey water now accumulates with out an out fall.

A correspondence has been done with DDA and I&FC for taking remedial measure for water logging issue. Further to mitigate this emerging water logging issue, the DDA has implemented an interim remedial measure: a temporary trench drain excavated is designed to collect domestic water/grey water and convey it via gravity flow toward the Nithari Drain., However, the temporary nature of this solution raises concerns regarding long-term sustainability, maintenance, and capacity during extreme rainfall events.

It is also pertinent to mentioned here that this division does not take-up any development work in Unauthorized Colonies. As per the office order issued by Department of Urban development (Unauthorized colonies cell) vide no.1-33/UC/UD/Policy/part file/3030-3044 Dt.23.10.2017 (copy enclosed) All the development work entrusted to the Irrigation and flood control (I&FC) & Delhi State Industrial and Infrastructure Corporation (DSIIDC) department in Unauthorized Colonies. However in the larger public interest, the Municipal Corporation of Delhi (MCD) has deployed a "Vectra Machine" for periodic desludging the existing drains network within the Sharma enclave. While this helps clear the blockage in existing drains, it remains a reactive rather than preventive strategy. Furthermore 06 nos portable pump has also deployed in order to relief to public large. The lack of permanent sewage & grey water infrastructure continues to exacerbate the situation.

To,

SDM, Kirari
 District North West
 Co-operative Bank Building
 Main Rohtak Road, Nangloi, Delhi-110041


 EE(M-II)RZ

(50)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF URBAN DEVELOPMENT
(UNAUTHORISED COLONIES CELL)
10th LEVEL DELHI 'C' WING DELHI SACHIVALAYA
IP ESTATE NEW DELHI-110002

F. No. I-33/UC/UD/Policy/Part File/ 3030-3044

Dated: 23-10-2017

ORDER

Pursuant to approval of Cabinet vide decision No. 2506 dated 06.09.2017, it is decided to entrust the development works in Unauthorized Colonies to Irrigation & Flood Control Department (I&FC) in addition to Delhi State Industrial and Infrastructure Corporation Ltd. (DSIIDC) in a partial modification of Order No. F. No. I-33/UC/UD/Policy/ 07/ Part File/ CD- 021297485/350-361 dated 10/03/2016 vide which development works in Unauthorized Colonies were allocated to the DSIIDC as sole agency for execution of all development works in the Unauthorized Colonies.

Rest of the contents of the Order dated 10/03/2016 will remain the same.

This issues with prior approval of Hon'ble Lt. Governor, Delhi.

23/10/17
(Lakshmi Krishnan)
Deputy Secretary (UC Cell)

Copy to:-

1. The Secretary, I&FC Department, 5/9 Under Hill Road, Delhi.
2. The Managing Director, DSIIDC, Connaught Place, New Delhi.
3. The Principal Secretary, PWD, 5th Level, Delhi Sectt., Delhi.
4. The Commissioner, SDMC, Civic Centre, Minto Road, New Delhi.
5. The Commissioner, NDMC, Civic Centre, Minto Road, New Delhi.
6. The Commissioner, EDMC, Udyog Bhawan, Patparganj, Delhi.
7. The CEO, Jal Board, Varunalaya Jhandewalan, Delhi
8. The CEO, NDPL, Kingsway Camp, Delhi.
9. The CEO, BSES, Nehru Place, New Delhi.
10. The CEO, BYPL, Karkardooma, New Delhi.
11. The Deputy Director (Plg) UD Department, GNCT of Delhi.

Copy for information to:-

1. The Principal Secretary to Hon'ble Lt. Governor, Raj Niwas, Delhi.
2. The Special Secretary to Hon'ble Chief Minister, Govt. of NCT of Delhi.
3. The Secretary to Hon'ble Minister UD, 7th level, Delhi Sectt., New Delhi.
4. The PS to Principal Secretary, UD, 9th level, Delhi Sectt., New Delhi.

23/10/17
(Lakshmi Krishnan)
Deputy Secretary (UC Cell)

MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (M)-II/RZ
F-2, BLOCK, MANGOLPURI, OUTER RING ROAD,
NEW DELHI-110083
Email ID: eemiiirz@gmail.com

No. EE (M)-II/RZ/2025-26/-557

Dated: 17/08/2025

To,
The Executive Engineer
RPD-10 DDA, Rohini Zone Office
Madhuban Chowk Delhi.

Subject: - Immediate Protection of Boundary Wall and Dewatering of Vacant DDA Land.

Sir/Madam

This is to bring to your immediate attention that nearby colonies such as Vidyapathi Nagar, Sharma Enclave and Mir Vihar are facing severe water logging due to the accumulation of stagnant water in the vacant DDA Land under your jurisdiction. This vacant land has become a major source as nuisance and health Hazard for the surrounding residents.

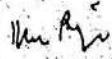
It is observed that these colonies are surrounded by DDA vacant land and due to inadequate drainage and maintenance the land remains waterlogged. This water then overflows into nearby residential area making life extremely difficult for the people living there.

Additionally, the boundary wall of this vacant land is damaged at several points allowing uncontrolled water flow into the colonies. There are also reports that filling work is being carried out on this vacant land without first protecting and repairing the boundary wall which is worsening the situation.

The continuous water stagnation has led to unhygienic conditions, mosquito breeding and overall deterioration of public health. Residents have already made numerous complaints to the MCD applicant.

1. Repair and strengthen the boundary wall at all damaged points.
2. Dewater the vacant DDA land to prevent further waterlogging.

This matter requires urgent and strict intervention to safeguard the wellbeing of the residents and prevent further damage.

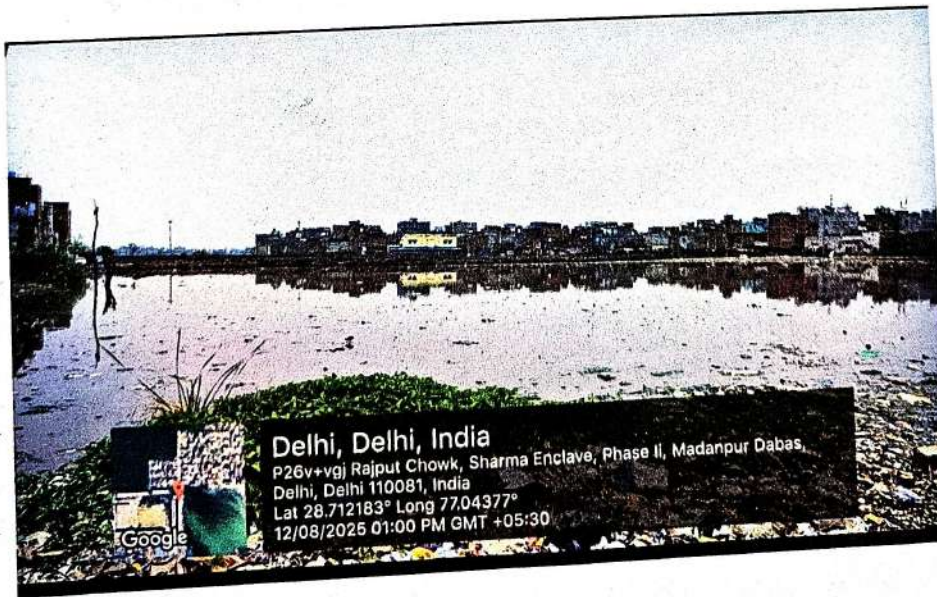

Executive Engineer (M-II)
Rohini Zone

52

ANNEXURE-GT (COLLY)

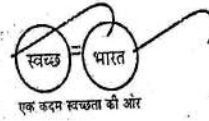


SHARMA COLONY





MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (M)-II/RZ
F-2, BLOCK, MANGOLPURI, OUTER RING ROAD,
NEW DELHI-110083
Email ID: eemilirz@gmail.com



Dated: 16/01/2026.

No. EE (M)-II/RZ/2025-26/- (109)

To
The Executive Engineer
RPD-10 DDA, Rohini Zone office
Madhuban chowk
Delhi

Subject:- Immediate action required

This is to bring to your immediate and urgent attention the serious problem of the severe water logging in and around Sharma Enclave (Unauthorized colony) in Kirari Continuity AC-09 caused due to the improper filling of surrounding DDA vacant land without prior dewatering. It has been observed that DDA vacant land surrounding to Sharma Enclave has remained waterlogged for long time due to inadequate drainage and poor maintenance. Despite this your department has started filling the vacant land without first removing the stagnant.

As a direct consequence of this negligent action, all the stagnant water is now flowing into the Sharma enclave, severely affected the resident. The situation has created extreme hardship in day to day life, with water accumulating in streets and residential area. Furthermore, the boundary wall at the vacant land is damaged at several points, allowing uncontrolled flow of contaminated water into colony worsening the situation with each passing day. The continuous stagnation of water in and around Sharma enclave has resulting in extremely unhygienic living condition, mosquito breeding and serious deterioration at public health. Many complaints has been made by the resident to MCD.

In view of alarming situation, You are hereby urge that concerned Department take immediate and time-bond action on the points.

1. Make urgent arrangement to provide the relief to the public large.
2. Immediate carried out dewatering the stagnated water accumulated in Sharma enclave due to filling at adjoining DDA land.
3. Implement a permanent drainage solution to ensure that water logging doesn't recur in future.
4. Repair and strengthen the boundary wall at vacant DDA land.

We once again urge the Department to treat this matter as most urgent and take immediate corrective action in the interest at public large.

Executive Engineer(M-II)/RZ

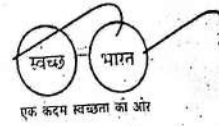
Copy to:

- ✓ 1. Concerned AE/JE to pursue the matter
2. Office copy

Executive Engineer(M-II)/RZ



MUNICIPAL CORPORATION OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (M)-II/RZ
F-2, BLOCK, MANGOLPURI, OUTER RING ROAD,
NEW DELHI-110083
Email ID: eemiiirz@gmail.com



Dated: 19/01/2026.

No. EE (M)-II/RZ/2025-26/-1100

To
Executive Engineer
Civil Division-VIII, I&FC Deptt
Rohini office complex, Sector-15
Delhi-110089

Subject:- Provide the pump for dewatering in Sharma enclave in ward-40 (Nithari)

This is to bring to your immediate and urgent attention the serious problem of the severe water logging in and around Sharma Enclave (Unauthorized colony) in Kirari Continuity AC-09 caused due to the improper filling of surrounding DDA vacant land without prior dewatering.

It has been observed that DDA vacant land surrounding to Sharma Enclave has remained waterlogged for long time due to inadequate drainage and poor maintenance. Despite this your department has started filling the vacant land without first removing the stagnant. As a direct consequence of this negligent action, all the stagnant water is now flowing into the Sharma enclave, severely affected the resident. The situation has created extreme hardship in day to day life, with water accumulating in streets and residential area.

Furthermore it is mentioned here that Sharma Enclave falls in unauthorized colony and all the development work are carried out by your department in the unauthorized colony. It is also noted that this area is not handed over to the MCD till date maintenance is not doing any development work in the unauthorized colonies.

In light at above you are hereby urge to installed big pumps in order to dewatering the stagnated water in the said colony and facilitate the public large.

Executive Engineer(M-II)/RZ